

ADJ 1st Raiganj

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
ADJ-1st Raiganj	Sri Devkumar Sukul	Pending cases instituted upto 01.01.2014 Civil	L A C/26/1994	Further Evidence
			M A C C/560/2014	Argument / Further Argument
			Probate Suit/31/2014	Written Statement
			Probate Suit/30/2014	Steps
			L A C/27/2014	Evidence
			M A C C/1062/2014	SR/AD/Appearance
			L A C/28/2014	Evidence
			L A C/20/2014	Hearing
			Mc/72/2014	Written Objection
			L A C/17/2014	Evidence
			L A C/32/2014	Evidence
			M A C C Ex/44/2014	Steps
			Mc/66/2014	SR/AD/Appearance
			Misc Appeal/70/2014	Evidence
			M A C C Ex/51/2014	Report
			Probate Suit/3/2002	Steps
			L A C/40/2014	Further Evidence
			Other Appeal/9/2014	Hearing
			M A C C/331/2014	Evidence
			M A C C/523/2014	Show Cause
			M A C C/375/2014	Hearing
			M A C C/367/2014	Report
			M A C C Ex/30/2014	Writ of attachment
			Civil Revision/12/2014	Appearance
			M A C C/460/2014	Hearing
			M A C C/491/2014	Evidence
			L A C/16/2014	Hearing of Petition
			M A C C Ex/29/2014	Steps
			Other Appeal/16/2014	Hearing
			Other Appeal/19/2014	Hearing
			L A C/39/2014	Hearing
			Title Appeal/3/2016	SR/AD/Appearance
			Succession Case/4/2014	Evidence
L A C/50/2014	Written Objection			
L A Ex/4/2014	SR/AD/Appearance			
Mc/2/2012	Written Objection			
	Pending cases instituted upto 01.01.2014 Criminal			
			Gr Case/1191/2014	Evidence
			Sessions Case/260/2014	Evidence
			Sessions Case/838/2014	Report
			Sessions Case/14/1995	Awaiting Order from Higher Court
			Sessions Case/25/1999	Reconciliation
			N D P S Case/88/2014	Executionof WA/WPA
			N D P S Case/90/2014	Executionof WA/WPA
			Gr Case/1190/2014	Evidence
			N D P S Case/125/2014	Report
			Sessions Case/122/2014	Evidence

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Electricity Act/185/2014	Executionof WA/WPA
N D P S Case/144/2014	Evidence
N D P S Case/99/2014	Executionof WA/WPA
Electricity Act/197/2014	Executionof WA/WPA
N D P S Case/102/2014	IOS report
N D P S Case/126/2014	Further Evidence
N D P S Case/127/2014	Evidence
	Awaiting Order from Higher Court
N D P S Case/149/2014	Court
Sessions Case/237/2014	Evidence
N D P S Case/145/2014	Executionof WA/WPA
N D P S Case/136/2014	Executionof WA/WPA
Electricity Act/285/2014	Evidence
N D P S Case/128/2014	Appearance
N D P S Case/129/2014	Evidence
N D P S Case/100/2014	Executionof WA/WPA
N D P S Case/135/2014	Executionof WA/WPA
N D P S Case/101/2014	Executionof WA/WPA
Criminal Case/66/2014	Charge / Plea Hearing
Criminal Case/54/2014	Evidence
Electricity Act/317/2014	Evidence
Electricity Act/297/2014	Evidence
	Examination of accused u/s 313 CrPC
Electricity Act/300/2014	CrPC
Electricity Act/304/2014	Executionof WA/WPA
Electricity Act/325/2014	Evidence
Criminal Appeal/27/2014	Hearing
Criminal Appeal/31/2014	Hearing
Sessions Case/236/2014	Executionof WA/WPA
Criminal Appeal/35/2014	Hearing
Sessions Case/512/2014	Appearance
Gr Case/1555/2014	Evidence
Sessions Case/554/2014	Evidence
N D P S Case/154/2014	Evidence
Electricity Act/360/2014	Evidence
Sessions Case/258/2014	Evidence
Criminal Appeal/24/2014	Hearing
Gr Case/1189/2014	Evidence
Gr Case/1209/2014	Evidence
Electricity Act/405/2014	Executionof WA/WPA
Electricity Act/412/2014	Executionof WA/WPA
Sessions Case/812/2014	Evidence
Criminal Case/67/2014	Evidence
Gr Case/1203/2014	Evidence
Sessions Case/720/2014	Charge / Plea Hearing
Sessions Case/850/2014	Evidence
Sessions Trial/1/2014	Executionof WA/WPA
Sessions Case/128/2014	Evidence
Sessions Case/129/2014	Evidence
Electricity Act/126/2014	Evidence
Electricity Act/127/2014	Executionof WA/WPA
Electricity Act/139/2014	Executionof WA/WPA
Electricity Act/140/2014	Appearance
Electricity Act/433/2014	Evidence

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Electricity Act/443/2014	Executionof WA/WPA Examination of accused u/s 313 CrPC
Electricity Act/825/2014	Executionof WA/WPA
Electricity Act/828/2014	Evidence
Electricity Act/161/2015	Evidence
Electricity Act/193/2015	Evidence
Electricity Act/195/2015	Evidence
Sessions Case/104/2016	Executionof WA/WPA
Electricity Act/23/2011	Executionof WA/WPA
Sessions Case/173/2014	Evidence
N D P S Case/83/2014	Appearance
Electricity Act/157/2014	Executionof WA/WPA
Electricity Act/158/2014	Evidence
Electricity Act/172/2014	Appearance
Electricity Act/264/2014	Executionof WA/WPA
Sessions Case/243/2014	Evidence
Electricity Act/431/2014	Executionof WA/WPA
Electricity Act/448/2014	Evidence
N D P S Case/155/2014	Executionof WA/WPA
Sessions Case/283/2014	Evidence
Electricity Act/450/2014	Evidence
Sessions Case/289/2014	Evidence
N D P S Case/156/2014	Evidence
Sessions Case/325/2014	Report
N D P S Case/159/2014	Executionof WA/WPA
Electricity Act/464/2014	Executionof WA/WPA
Electricity Act/465/2014	Executionof WA/WPA
Electricity Act/554/2014	Executionof WA/WPA
Electricity Act/566/2014	Evidence
Electricity Act/569/2014	Evidence
Electricity Act/576/2014	Appearance
Electricity Act/577/2014	Evidence
Electricity Act/580/2014	Evidence
Electricity Act/583/2014	Evidence
Electricity Act/588/2014	Evidence
Electricity Act/593/2014	Executionof WA/WPA
Electricity Act/600/2014	Executionof WA/WPA
N D P S Case/172/2014	Appearance
N D P S Case/173/2014	Executionof WA/WPA
Electricity Act/609/2014	Evidence
Electricity Act/610/2014	Executionof WA/WPA
Electricity Act/612/2014	Evidence
Electricity Act/614/2014	Evidence
N D P S Case/174/2014	Evidence
Electricity Act/618/2014	Evidence
N D P S Case/175/2014	Evidence
Electricity Act/621/2014	Evidence
N D P S Case/177/2014	Evidence
Criminal Case/84/2014	Evidence
Electricity Act/630/2014	Evidence
Criminal Case/85/2014	Evidence
Electricity Act/635/2014	Evidence
Electricity Act/636/2014	Charge / Plea Hearing

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	Electricity Act/642/2014	Evidence
	N D P S Case/178/2014	Appearance
	Criminal Case/89/2014	Evidence
	Electricity Act/647/2014	Order
	Electricity Act/648/2014	Appearance
	Electricity Act/652/2014	Executionof WA/WPA
	Electricity Act/655/2014	Evidence
	N D P S Case/181/2014	Appearance
	Sessions Case/685/2014	Evidence
	Electricity Act/659/2014	Evidence
	Electricity Act/660/2014	SR/AD/Appearence
	Electricity Act/663/2014	Evidence
	Electricity Act/668/2014	Evidence
	Electricity Act/673/2014	Evidence
	N D P S Case/182/2014	Executionof WA/WPA
	N D P S Case/183/2014	Evidence
	Electricity Act/677/2014	Further Evidence
	Electricity Act/680/2014	Evidence
	N D P S Case/188/2014	Appearance
	N D P S Case/189/2014	Evidence
	Electricity Act/715/2014	Evidence
	N D P S Case/192/2014	Executionof WA/WPA
	Electricity Act/721/2014	Further Evidence
	Electricity Act/725/2014	Evidence
	N D P S Case/198/2014	Evidence
	T R Case/3/2017	Executionof WA/WPA
	T R Case/4/2017	Evidence
	T R Case/6/2017	Hearing
	T R Case/8/2017	Hearing
	T R Case/9/2017	Executionof WA/WPA
	T R Case/10/2017	Appearance
	T R Case/11/2017	Evidence
	T R Case/12/2017	Appearance
Cases under Prevention of Corruption Act, 1988 more than 3 years old	T. R. Case/12/2017	Appearance05-06-2018
	T. R. Case/10/2017	Appearance20-06-2018
	T. R. Case/3/2017	Executionof W.A/WPA14-06-2021
	T. R. Case/4/2017	Evidence18-11-2019
	T. R. Case/8/2017	Hearing18-02-2020
	T. R. Case/11/2017	Evidence07-05-2019
	T. R. Case/9/2017	Executionof W.A/WPA31-03-2020
	T. R. Case/6/2017	Hearing20-11-2019
	T. R. Case/5/2017	Appearance22-02-2019
	T. R. Case/2/2017	Appearance22-02-2019
	T. R. Case/1/2018	Evidence29-04-2019
	T. R. Case/2/2018	Evidence04-12-2019

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Heinous crime
cases against
women be
disposed of within
2 years of framing
of charge

Sessions Case/73/2016	Evidence
Sessions Case/174/2017	Evidence
Sessions Case/207/2017	Evidence
Sessions Case/82/2019	Evidence
Sessions Case/251/2017	Appearance
Sessions Case/131/2018	Executionof WA/WPA
Sessions Case/177/2017	Evidence
Sessions Case/155/2017	Evidence
SPL PA/3/2018	Evidence
Sessions Case/74/2017	Evidence
Sessions Case/109/2017	Evidence
SPL PA/4/2019	Charge / Plea Hearing
Sessions Case/57/2017	Evidence
SPL PA/8/2017	Evidence
Sessions Case/23/2017	Evidence

Motor Accident
Claim of death
cases for more
than 3 years old

M A C C/1062/2014	SR/AD/Appearance (SINE DIE CASE)29-03-2019
M A C C/560/2014	Argument / Further Argument29- 04-2021
M A C C/523/2014	Show Cause (SINE DIE CASE) 13-08-2018
M A C C/375/2014	Hearing2022-01-29
M A C C/331/2014	Evidence23-07-2013
M A C C/367/2014	Report2021-09-28
M A C C/460/2014	Hearing16-04-2020
M A C C/491/2014	Evidence21-11-2014
M A C C/1003/2014	Evidence30-06-2016
M A C C/8/2017	Evidence19-09-2019
M A C C/136/2017	Evidence14-08-2018
M A C C/182/2017	Evidence15-02-2020
M A C C/8/2018	Hearing02-08-2019

20 old

Matrimonial Suits

Matrimonial Suit/90/2015	SR/AD/Appearance10-07-2015
Matrimonial Suit/160/2018	Show Cause21-08-2021
Matrimonial Suit/92/2019	Exparte hearing15-06-2020
Matrimonial Suit/118/2019	Written Statement18-06-2021
Matrimonial Suit/122/2019	Show Cause17-03-2020
Matrimonial Suit/131/2019	Order19-05-2021
Matrimonial Suit/212/2019	Exparte hearing2021-12-06
Matrimonial Suit/215/2019	Show Cause16-06-2021
Matrimonial Suit/224/2019	Show Cause04-06-2021
Matrimonial Suit/235/2019	Show Cause07-06-2021
Matrimonial Suit/242/2019	Written Statement10-05-2021
Matrimonial Suit/241/2019	Show Cause25-06-2021
Matrimonial Suit/247/2019	Show Cause14-06-2021
Matrimonial Suit/250/2019	Show Cause29-06-2021
Matrimonial Suit/256/2019	Show Cause21-05-2021
Matrimonial Suit/260/2019	Appearance2021-11-16

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Matrimonial Suit/268/2019 Show Cause05-06-2021

Matrimonial Suit/273/2019 Exparte hearing04-05-2021

Matrimonial Suit/285/2019 SR/AD/Appearence31-03-2020

oldest Execution
cases

L A Ex./4/2014

SR/AD/Appearence23-11-2015

L A Ex./1/2018

Report05-12-2019

M A C C Ex./51/2014

Report22-08-2016

M A C C Ex./44/2014

Steps03-04-2015

M A C C Ex./30/2014

Writ of attachment2021-12-03

M A C C Ex./29/2014

Steps23-05-2013

M A C C Ex./2/2018

SR/AD/Appearence21-06-2018

M A C C Ex./15/2018

Report23-09-2021

M A C C Ex./19/2019

Hearing15-01-2020

M A C C Ex./4/2021

SR/AD/Appearence15-03-2021

M A C C Ex./7/2021

SR/AD/Appearence19-06-2021

Matri. Ex./2/2017

Show Cause15-06-2021

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
ADJ-2nd Court, Raiganj	Masuk Hossain Khan	Cases under POCSO Act be disposed of within 2 years from the date of presentation of challan/chargesheet	POCSO/13/2014	Execution of W.A/WPA
			POCSO/24/2014	DORMANT CASE
			POCSO/14/2014	Production
			POCSO/18/2014	Charge / Plea Hearing
			POCSO/19/2014	Charge / Plea Hearing
			POCSO/25/2014	Evidence
			POCSO/29/2014	Evidence
			POCSO/32/2014	DORMANT CASE
			POCSO/42/2014	Evidence
			POCSO/43/2014	Evidence
			POCSO/45/2014	Argument / Further Argument
			POCSO/46/2014	DORMANT CASE
			POCSO/53/2014	Execution of W.A/WPA
			POCSO/59/2014	Evidence
			POCSO/70/2014	DORMANT CASE
			POCSO/69/2014	Production
			POCSO/71/2014	Evidence
			POCSO/78/2014	Evidence
			POCSO/8/2014	Awaiting Order from Higher Court
			POCSO/3/2014	Evidence
			POCSO/2/2014	Evidence
			POCSO/10/2014	Evidence
			POCSO/85/2014	Execution of W.A/WPA
			POCSO/86/2014	I.O.S report
			POCSO/14/2015	DORMANT CASE
			POCSO/15/2015	Evidence
			POCSO/21/2015	Evidence
			POCSO/24/2015	Evidence
			POCSO/26/2015	Evidence
			POCSO/32/2015	Production
			POCSO/54/2015	Hearing of Petition
			POCSO/61/2015	Evidence
			POCSO/63/2015	Appearance
			POCSO/64/2015	Production
			POCSO/67/2015	Evidence
			POCSO/74/2015	Evidence
			POCSO/79/2015	Evidence
			POCSO/81/2015	Production
			POCSO/85/2015	Evidence
			POCSO/83/2015	Evidence
POCSO/93/2015	Execution of W.A/WPA			
POCSO/116/2015	Evidence			
POCSO/84/2015	Charge / Plea Hearing			

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	POCSO/88/2015	Evidence
	POCSO/96/2015	I.O.S report
	POCSO/100/2015	Appearance
	POCSO/99/2015	DORMANT CASE
	POCSO/101/2015	Evidence
	POCSO/102/2015	Evidence
	POCSO/103/2015	Evidence
	POCSO/107/2015	Evidence
	POCSO/111/2015	Evidence
	POCSO/108/2015	Evidence
	POCSO/112/2015	Appearance
	POCSO/114/2015	Cross Examination
	POCSO/1/2016	I.O.S report
	POCSO/8/2016	Cross Examination
	POCSO/9/2016	Evidence
	POCSO/14/2016	Evidence
	POCSO/15/2016	Production
	POCSO/16/2016	Evidence
	POCSO/24/2016	DORMANT CASE
	POCSO/19/2016	Evidence
	POCSO/21/2016	Executionof W.A/WPA
	POCSO/20/2016	Evidence
	POCSO/27/2016	Appearance
	POCSO/29/2016	Cross Examination
	POCSO/28/2016	Evidence
	POCSO/33/2016	Production
	POCSO/38/2016	Charge / Plea Hearing
	POCSO/40/2016	I.O.S report
	POCSO/41/2016	Evidence
	POCSO/44/2016	Evidence
	POCSO/45/2016	Charge / Plea Hearing
	POCSO/53/2016	Production
	POCSO/54/2016	Executionof W.A/WPA
	POCSO/55/2016	Appearance
	POCSO/57/2016	Cross Examination
	POCSO/56/2016	Cross Examination
	POCSO/58/2016	Evidence
	POCSO/59/2016	Evidence
	POCSO/62/2016	Cross Examination
	POCSO/65/2016	Appearance
	POCSO/67/2016	Evidence
	POCSO/69/2016	Evidence
	POCSO/70/2016	DORMANT CASE
	POCSO/72/2016	DORMANT CASE
	POCSO/73/2016	Evidence
	POCSO/78/2016	Evidence
	POCSO/79/2016	DORMANT CASE
	POCSO/81/2016	Cross Examination
	POCSO/80/2016	Awaiting Order from Higher Court
	POCSO/82/2016	Evidence
	POCSO/84/2016	DORMANT CASE
	POCSO/88/2016	Executionof W.A/WPA

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POCSO/89/2016	Evidence
POCSO/90/2016	Appearance
POCSO/92/2016	Evidence
POCSO/94/2016	Cross Examination
POCSO/101/2016	Evidence
POCSO/98/2016	Evidence
POCSO/103/2016	Evidence
POCSO/109/2016	Executionof W.A/WPA
POCSO/111/2016	Hearing of Petition
POCSO/112/2016	Evidence
POCSO/113/2016	Cross Examination
POCSO/115/2016	I.O.S report
POCSO/1/2017	Evidence
POCSO/2/2017	Evidence
POCSO/4/2017	Executionof W.A/WPA
POCSO/3/2017	Evidence
POCSO/5/2017	Supply of Copy
POCSO/8/2017	Filing documents
POCSO/11/2017	Evidence
POCSO/12/2017	Evidence
POCSO/14/2017	Evidence
POCSO/15/2017	Evidence
POCSO/16/2017	Executionof W.A/WPA
POCSO/17/2017	Appearance
POCSO/19/2017	Evidence
POCSO/20/2017	Evidence
POCSO/22/2017	Evidence
POCSO/23/2017	Production
POCSO/24/2017	Evidence
POCSO/28/2017	Appearance
POCSO/27/2017	Evidence
POCSO/29/2017	DORMANT CASE
POCSO/31/2017	Evidence
POCSO/34/2017	Hearing of Petition
POCSO/35/2017	Evidence
POCSO/39/2017	DORMANT CASE
POCSO/38/2017	Appearance
POCSO/41/2017	Evidence
POCSO/43/2017	Evidence
POCSO/42/2017	Charge / Plea Hearing
POCSO/45/2017	Production
POCSO/46/2017	Charge / Plea Hearing
POCSO/47/2017	Evidence
POCSO/49/2017	Evidence
POCSO/48/2017	Evidence
POCSO/50/2017	Cross Examination
POCSO/52/2017	Evidence
POCSO/54/2017	Evidence
POCSO/55/2017	Evidence
POCSO/1/2018	Executionof W.A/WPA
POCSO/2/2018	Evidence
POCSO/3/2018	DORMANT CASE
POCSO/4/2018	Evidence

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	POCSO/5/2018	Appearance
	POCSO/6/2018	Production
	POCSO/7/2018	Evidence
	POCSO/10/2018	Supply of Copy
	POCSO/11/2018	Appearance
	POCSO/12/2018	Evidence
	POCSO/16/2018	Charge / Plea Hearing
	POCSO/17/2018	Charge / Plea Hearing
	POCSO/18/2018	Evidence
	POCSO/19/2018	Charge / Plea Hearing
	POCSO/20/2018	Production
	POCSO/21/2018	Appearance
	POCSO/22/2018	Evidence
	POCSO/23/2018	Evidence
	POCSO/25/2018	Charge / Plea Hearing
	POCSO/26/2018	Evidence
	POCSO/27/2018	Charge / Plea Hearing
	POCSO/28/2018	Evidence
	POCSO/29/2018	Appearance
	POCSO/30/2018	Execution of W.A/WPA
	POCSO/31/2018	Evidence
	POCSO/32/2018	Production
	POCSO/33/2018	Evidence
	POCSO/34/2018	Evidence
	POCSO/35/2018	Evidence
	POCSO/37/2018	Evidence
	POCSO/36/2018	Evidence
	POCSO/39/2018	Evidence
	POCSO/43/2018	Production
	POCSO/44/2018	Charge / Plea Hearing
	POCSO/41/2018	Evidence
	POCSO/42/2018	Evidence
	POCSO/45/2018	Evidence
	POCSO/46/2018	Charge / Plea Hearing
	POCSO/47/2018	Execution of W.A/WPA
	POCSO/49/2018	Charge / Plea Hearing
	POCSO/51/2018	Appearance
	POCSO/2/2019	Charge / Plea Hearing
	POCSO/11/2020	Charge / Plea Hearing
	POCSO/8/2019	Filing documents
	POCSO/9/2019	Charge / Plea Hearing
	POCSO/10/2019	Filing documents
	POCSO/11/2019	Appearance
	POCSO/12/2019	Evidence
	POCSO/13/2019	Evidence
	POCSO/14/2019	Charge / Plea Hearing
	POCSO/15/2019	Evidence
	POCSO/16/2019	Evidence
	POCSO/17/2019	Evidence
	POCSO/18/2019	Supply of Copy
	POCSO/19/2019	Evidence
	POCSO/20/2019	Supply of Copy
	POCSO/22/2019	Appearance

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	POCSO/24/2019	Executionof W.A/WPA
	POCSO/23/2019	Production
	POCSO/25/2019	Charge / Plea Hearing
	POCSO/26/2019	Charge / Plea Hearing
	POCSO/28/2019	Appearance
	POCSO/29/2019	Evidence
	POCSO/30/2019	Executionof W.A/WPA
	POCSO/31/2019	Evidence
	POCSO/32/2019	Supply of Copy
	POCSO/33/2019	Production and Charge
	POCSO/35/2019	Evidence
	POCSO/34/2019	Appearance
	POCSO/36/2019	Appearance
	POCSO/38/2019	Appearance
	POCSO/37/2019	Executionof W.A/WPA
	POCSO/39/2019	Filing documents
	POCSO/40/2019	Evidence
	POCSO/42/2019	Evidence
	POCSO/41/2019	Production
	POCSO/44/2019	Executionof W.A/WPA
	POCSO/43/2019	Evidence
	POCSO/46/2019	Supply of Copy
	POCSO/47/2019	Evidence
	POCSO/48/2019	Evidence
	POCSO/50/2019	Filing documents
	POCSO/51/2019	Production
	POCSO/52/2019	Charge / Plea Hearing
	POCSO/53/2019	Evidence
	POCSO/2/2020	Evidence
	POCSO/1/2020	Executionof W.A/WPA
	POCSO/3/2020	Appearance
	POCSO/4/2020	Executionof W.A/WPA
	POCSO/5/2020	Charge / Plea Hearing
	POCSO/6/2020	Charge / Plea Hearing
	POCSO/7/2020	Appearance
	POCSO/8/2020	Executionof W.A/WPA
	POCSO/9/2020	Appearance
	POCSO/14/2020	Charge / Plea Hearing
	POCSO/15/2020	Executionof W.A/WPA
	POCSO/16/2020	Appearance
	POCSO/17/2020	Evidence
	POCSO/19/2020	Executionof W.A/WPA
	POCSO/20/2020	Supply of Copy
	POCSO/21/2020	Evidence
	POCSO/22/2020	Evidence
	POCSO/23/2020	Production and Charge
	POCSO/24/2020	Production
	POCSO/25/2020	Appearance
	POCSO/26/2020	Charge / Plea Hearing
	POCSO/27/2020	Production
	POCSO/30/2020	Evidence
	POCSO/31/2020	Appearance
	POCSO/32/2020	Supply of Copy

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POCSO/33/2020	Supply of Copy
POCSO/34/2020	Supply of Copy
POCSO/35/2020	Appearance
POCSO/36/2020	Production
POCSO/37/2020	I.O.S report
POCSO/38/2020	I.O.S report
POCSO/39/2020	Production
POCSO/40/2020	Appearance
POCSO/41/2020	Production
POCSO/42/2020	Executionof W.A/WPA
POCSO/44/2020	Appearance
POCSO/43/2020	Filing documents
POCSO/45/2020	Production
POCSO/46/2020	Supply of Copy
POCSO/48/2020	Evidence
POCSO/49/2020	Production
POCSO/51/2020	Charge / Plea Hearing
POCSO/52/2020	Supply of Copy
POCSO/53/2020	Production
POCSO/54/2020	Executionof W.A/WPA
POCSO/55/2020	Production
POCSO/57/2020	Production
POCSO/56/2020	Executionof W.A/WPA
POCSO/58/2020	Hearing
POCSO/59/2020	Evidence
POCSO/60/2020	Appearance
POCSO/61/2020	I.O.S report
POCSO/4/2021	Production
POCSO/2/2021	Production and Charge
POCSO/1/2021	Production
POCSO/3/2021	Production
POCSO/5/2021	Appearance
POCSO/6/2021	Production
POCSO/7/2021	Executionof W.A/WPA
POCSO/8/2021	Production
POCSO/9/2021	Appearance
POCSO/10/2021	I.O.S report
POCSO/11/2021	Appearance
POCSO/12/2021	Appearance
POCSO/13/2021	Report
POCSO/14/2021	Production
POCSO/16/2021	I.O.S report
POCSO/15/2021	Supply of Copy
POCSO/18/2021	I.O.S report
POCSO/19/2021	Production
POCSO/20/2021	Appearance
POCSO/22/2021	Appearance
POCSO/23/2021	Production
POCSO/24/2021	I.O.S report
POCSO/25/2021	I.O.S report
POCSO/26/2021	Production
POCSO/28/2021	Appearance
POCSO/29/2021	I.O.S report

ADJ 2nd Raiganj

	POCSO/31/2021	Production	
	POCSO/32/2021	I.O.S report	
	POCSO/33/2021	Appearance	
	POCSO/35/2021	I.O.S report	
	POCSO/36/2021	I.O.S report	
	POCSO/37/2021	I.O.S report	
	POCSO/39/2021	Production	
	POCSO/40/2021	I.O.S report	
	POCSO/41/2021	Appearance	
	POCSO/43/2021	Production	
	POCSO/42/2021	Appearance	
	POCSO/44/2021	Production	
	POCSO/45/2021	Appearance	
	POCSO/46/2021	I.O.S report	
	POCSO/47/2021	I.O.S report	
	POCSO/48/2021	I.O.S report	
Heinous crime cases against women be disposed of within 2 years of framing of charge	POCSO/13/2014	Execution of W.A/WPA	
	POCSO/24/2014	DORMANT CASE	
	POCSO/14/2014	Production	
	POCSO/18/2014	Charge / Plea Hearing	
	POCSO/19/2014	Charge / Plea Hearing	
	POCSO/25/2014	Evidence	
	POCSO/29/2014	Evidence	
	POCSO/32/2014	DORMANT CASE	
	POCSO/42/2014	Evidence	
	POCSO/43/2014	Evidence	
	POCSO/45/2014	Argument / Further Argument	
	POCSO/46/2014	DORMANT CASE	
	POCSO/53/2014	Execution of W.A/WPA	
	POCSO/59/2014	Evidence	
	POCSO/70/2014	DORMANT CASE	
	POCSO/69/2014	Production	
	POCSO/71/2014	Evidence	
	POCSO/78/2014	Evidence	
		POCSO/8/2014	Awaiting Order from Higher Court
		POCSO/3/2014	Evidence
		POCSO/2/2014	Evidence
		POCSO/10/2014	Evidence
		POCSO/85/2014	Execution of W.A/WPA
		POCSO/86/2014	I.O.S report
		POCSO/14/2015	DORMANT CASE
		POCSO/15/2015	Evidence
		POCSO/21/2015	Evidence
		POCSO/24/2015	Evidence
		POCSO/26/2015	Evidence
	POCSO/32/2015	Production	
	POCSO/54/2015	Hearing of Petition	
	POCSO/61/2015	Evidence	

ADJ 2nd Raiganj

	POCSO/63/2015	Appearance
	POCSO/64/2015	Production
	POCSO/67/2015	Evidence
	POCSO/74/2015	Evidence
	POCSO/79/2015	Evidence
	POCSO/81/2015	Production
	POCSO/85/2015	Evidence
	POCSO/83/2015	Evidence
	POCSO/93/2015	Executionof W.A/WPA
	POCSO/116/2015	Evidence
	POCSO/84/2015	Charge / Plea Hearing
	POCSO/88/2015	Evidence
	POCSO/96/2015	I.O.S report
	POCSO/100/2015	Appearance
	POCSO/99/2015	DORMANT CASE
	POCSO/101/2015	Evidence
	POCSO/102/2015	Evidence
	POCSO/103/2015	Evidence
	POCSO/107/2015	Evidence
	POCSO/111/2015	Evidence
	POCSO/108/2015	Evidence
	POCSO/112/2015	Appearance
	POCSO/114/2015	Cross Examiation
	POCSO/1/2016	I.O.S report
	POCSO/8/2016	Cross Examiation
	POCSO/9/2016	Evidence
	POCSO/14/2016	Evidence
	POCSO/15/2016	Production
	POCSO/16/2016	Evidence
	POCSO/24/2016	DORMANT CASE
	POCSO/19/2016	Evidence
	POCSO/21/2016	Executionof W.A/WPA
	POCSO/20/2016	Evidence
	POCSO/27/2016	Appearance
	POCSO/29/2016	Cross Examiation
	POCSO/28/2016	Evidence
	POCSO/33/2016	Production
	POCSO/38/2016	Charge / Plea Hearing
	POCSO/40/2016	I.O.S report
	POCSO/41/2016	Evidence
	POCSO/44/2016	Evidence
	POCSO/45/2016	Charge / Plea Hearing
	POCSO/53/2016	Production
	POCSO/54/2016	Executionof W.A/WPA
	POCSO/55/2016	Appearance
	POCSO/57/2016	Cross Examiation
	POCSO/56/2016	Cross Examiation
	POCSO/58/2016	Evidence
	POCSO/59/2016	Evidence
	POCSO/62/2016	Cross Examiation
	POCSO/65/2016	Appearance
	POCSO/67/2016	Evidence
	POCSO/69/2016	Evidence

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	POCSO/70/2016	DORMANT CASE
	POCSO/72/2016	DORMANT CASE
	POCSO/73/2016	Evidence
	POCSO/78/2016	Evidence
	POCSO/79/2016	DORMANT CASE
	POCSO/81/2016	Cross Examination
	POCSO/80/2016	Awaiting Order from Higher Court
	POCSO/82/2016	Evidence
	POCSO/84/2016	DORMANT CASE
	POCSO/88/2016	Execution of W.A/WPA
	POCSO/89/2016	Evidence
	POCSO/90/2016	Appearance
	POCSO/92/2016	Evidence
	POCSO/94/2016	Cross Examination
	POCSO/101/2016	Evidence
	POCSO/98/2016	Evidence
	POCSO/103/2016	Evidence
	POCSO/109/2016	Execution of W.A/WPA
	POCSO/111/2016	Hearing of Petition
	POCSO/112/2016	Evidence
	POCSO/113/2016	Cross Examination
	POCSO/115/2016	I.O.S report
	POCSO/1/2017	Evidence
	POCSO/2/2017	Evidence
	POCSO/4/2017	Execution of W.A/WPA
	POCSO/3/2017	Evidence
	POCSO/5/2017	Supply of Copy
	POCSO/8/2017	Filing documents
	POCSO/11/2017	Evidence
	POCSO/12/2017	Evidence
	POCSO/14/2017	Evidence
	POCSO/15/2017	Evidence
	POCSO/16/2017	Execution of W.A/WPA
	POCSO/17/2017	Appearance
	POCSO/19/2017	Evidence
	POCSO/20/2017	Evidence
	POCSO/22/2017	Evidence
	POCSO/23/2017	Production
	POCSO/24/2017	Evidence
	POCSO/28/2017	Appearance
	POCSO/27/2017	Evidence
	POCSO/29/2017	DORMANT CASE
	POCSO/31/2017	Evidence
	POCSO/34/2017	Hearing of Petition
	POCSO/35/2017	Evidence
	POCSO/39/2017	DORMANT CASE
	POCSO/38/2017	Appearance
	POCSO/41/2017	Evidence
	POCSO/43/2017	Evidence
	POCSO/42/2017	Charge / Plea Hearing
	POCSO/45/2017	Production
	POCSO/46/2017	Charge / Plea Hearing

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POCSO/47/2017	Evidence
POCSO/49/2017	Evidence
POCSO/48/2017	Evidence
POCSO/50/2017	Cross Examination
POCSO/52/2017	Evidence
POCSO/54/2017	Evidence
POCSO/55/2017	Evidence
POCSO/1/2018	Executionof W.A/WPA
POCSO/2/2018	Evidence
POCSO/3/2018	DORMANT CASE
POCSO/4/2018	Evidence
POCSO/5/2018	Appearence
POCSO/6/2018	Production
POCSO/7/2018	Evidence
POCSO/10/2018	Supply of Copy
POCSO/11/2018	Appearence
POCSO/12/2018	Evidence
POCSO/16/2018	Charge / Plea Hearing
POCSO/17/2018	Charge / Plea Hearing
POCSO/18/2018	Evidence
POCSO/19/2018	Charge / Plea Hearing
POCSO/20/2018	Production
POCSO/21/2018	Appearence
POCSO/22/2018	Evidence
POCSO/23/2018	Evidence
POCSO/25/2018	Charge / Plea Hearing
POCSO/26/2018	Evidence
POCSO/27/2018	Charge / Plea Hearing
POCSO/28/2018	Evidence
POCSO/29/2018	Appearence
POCSO/30/2018	Executionof W.A/WPA
POCSO/31/2018	Evidence
POCSO/32/2018	Production
POCSO/33/2018	Evidence
POCSO/34/2018	Evidence
POCSO/35/2018	Evidence
POCSO/37/2018	Evidence
POCSO/36/2018	Evidence
POCSO/39/2018	Evidence
POCSO/43/2018	Production
POCSO/44/2018	Charge / Plea Hearing
POCSO/41/2018	Evidence
POCSO/42/2018	Evidence
POCSO/45/2018	Evidence
POCSO/46/2018	Charge / Plea Hearing
POCSO/47/2018	Executionof W.A/WPA
POCSO/49/2018	Charge / Plea Hearing
POCSO/51/2018	Appearence
POCSO/2/2019	Charge / Plea Hearing
POCSO/11/2020	Charge / Plea Hearing
POCSO/8/2019	Filing documents
POCSO/9/2019	Charge / Plea Hearing
POCSO/10/2019	Filing documents

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	POCSO/11/2019	Appearance
	POCSO/12/2019	Evidence
	POCSO/13/2019	Evidence
	POCSO/14/2019	Charge / Plea Hearing
	POCSO/15/2019	Evidence
	POCSO/16/2019	Evidence
	POCSO/17/2019	Evidence
	POCSO/18/2019	Supply of Copy
	POCSO/19/2019	Evidence
	POCSO/20/2019	Supply of Copy
	POCSO/22/2019	Appearance
	POCSO/24/2019	Executionof W.A/WPA
	POCSO/23/2019	Production
	POCSO/25/2019	Charge / Plea Hearing
	POCSO/26/2019	Charge / Plea Hearing
	POCSO/28/2019	Appearance
	POCSO/29/2019	Evidence
	POCSO/30/2019	Executionof W.A/WPA
	POCSO/31/2019	Evidence
	POCSO/32/2019	Supply of Copy
	POCSO/33/2019	Production and Charge
	POCSO/35/2019	Evidence
	POCSO/34/2019	Appearance
	POCSO/36/2019	Appearance
	POCSO/38/2019	Appearance
	POCSO/37/2019	Executionof W.A/WPA
	POCSO/39/2019	Filing documents
	POCSO/40/2019	Evidence
	POCSO/42/2019	Evidence
	POCSO/41/2019	Production
	POCSO/44/2019	Executionof W.A/WPA
	POCSO/43/2019	Evidence
	POCSO/46/2019	Supply of Copy
	POCSO/47/2019	Evidence
	POCSO/48/2019	Evidence
	POCSO/50/2019	Filing documents
	POCSO/51/2019	Production
	POCSO/52/2019	Charge / Plea Hearing
	POCSO/53/2019	Evidence
	POCSO/2/2020	Evidence
	POCSO/1/2020	Executionof W.A/WPA
	POCSO/3/2020	Appearance
	POCSO/4/2020	Executionof W.A/WPA
	POCSO/5/2020	Charge / Plea Hearing
	POCSO/6/2020	Charge / Plea Hearing
	POCSO/7/2020	Appearance
	POCSO/8/2020	Executionof W.A/WPA
	POCSO/9/2020	Appearance
	POCSO/14/2020	Charge / Plea Hearing
	POCSO/15/2020	Executionof W.A/WPA
	POCSO/16/2020	Appearance
	POCSO/17/2020	Evidence
	POCSO/19/2020	Executionof W.A/WPA

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	POCSO/20/2020	Supply of Copy
	POCSO/21/2020	Evidence
	POCSO/22/2020	Evidence
	POCSO/23/2020	Production and Charge
	POCSO/24/2020	Production
	POCSO/25/2020	Appearance
	POCSO/26/2020	Charge / Plea Hearing
	POCSO/27/2020	Production
	POCSO/30/2020	Evidence
	POCSO/31/2020	Appearance
	POCSO/32/2020	Supply of Copy
	POCSO/33/2020	Supply of Copy
	POCSO/34/2020	Supply of Copy
	POCSO/35/2020	Appearance
	POCSO/36/2020	Production
	POCSO/37/2020	I.O.S report
	POCSO/38/2020	I.O.S report
	POCSO/39/2020	Production
	POCSO/40/2020	Appearance
	POCSO/41/2020	Production
	POCSO/42/2020	Executionof W.A/WPA
	POCSO/44/2020	Appearance
	POCSO/43/2020	Filing documents
	POCSO/45/2020	Production
	POCSO/46/2020	Supply of Copy
	POCSO/48/2020	Evidence
	POCSO/49/2020	Production
	POCSO/51/2020	Charge / Plea Hearing
	POCSO/52/2020	Supply of Copy
	POCSO/53/2020	Production
	POCSO/54/2020	Executionof W.A/WPA
	POCSO/55/2020	Production
	POCSO/57/2020	Production
	POCSO/56/2020	Executionof W.A/WPA
	POCSO/58/2020	Hearing
	POCSO/59/2020	Evidence
	POCSO/60/2020	Appearance
	POCSO/61/2020	I.O.S report
	POCSO/4/2021	Production
	POCSO/2/2021	Production and Charge
	POCSO/1/2021	Production
	POCSO/3/2021	Production
	POCSO/5/2021	Appearance
	POCSO/6/2021	Production
	POCSO/7/2021	Executionof W.A/WPA
	POCSO/8/2021	Production
	POCSO/9/2021	Appearance
	POCSO/10/2021	I.O.S report
	POCSO/11/2021	Appearance
	POCSO/12/2021	Appearance
	POCSO/13/2021	Report
	POCSO/14/2021	Production
	POCSO/16/2021	I.O.S report

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	POCSO/15/2021	Supply of Copy
	POCSO/18/2021	I.O.S report
	POCSO/19/2021	Production
	POCSO/20/2021	Appearance
	POCSO/22/2021	Appearance
	POCSO/23/2021	Production
	POCSO/24/2021	I.O.S report
	POCSO/25/2021	I.O.S report
	POCSO/26/2021	Production
	POCSO/28/2021	Appearance
	POCSO/29/2021	I.O.S report
	POCSO/31/2021	Production
	POCSO/32/2021	I.O.S report
	POCSO/33/2021	Appearance
	POCSO/35/2021	I.O.S report
	POCSO/36/2021	I.O.S report
	POCSO/37/2021	I.O.S report
	POCSO/39/2021	Production
	POCSO/40/2021	I.O.S report
	POCSO/41/2021	Appearance
	POCSO/43/2021	Production
	POCSO/42/2021	Appearance
	POCSO/44/2021	Production
	POCSO/45/2021	Appearance
	POCSO/46/2021	I.O.S report
	POCSO/47/2021	I.O.S report
	POCSO/48/2021	I.O.S report
	Sessions Case/527/2014	Evidence
	Sessions Case/522/2014	DORMANT CASE
	Sessions Case/528/2014	DORMANT CASE
	Sessions Case/526/2014	Appearance
	Sessions Case/542/2014	Awaiting Order from Higher Court
	Sessions Case/617/2014	Argument / Further Argument
	Sessions Case/62/2016	Production
	Sessions Case/93/2016	Evidence
	Sessions Case/149/2016	Evidence
	Sessions Case/115/2016	Production
	Sessions Case/139/2016	Report
	Sessions Case/178/2016	Evidence
	Sessions Case/193/2016	Cross Examination
	Sessions Case/217/2016	Evidence
	Sessions Case/237/2016	Execution of W.A/WPA

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	Sessions Case/232/2016	Evidence
	Sessions Case/244/2016	Evidence
	Sessions Case/261/2016	Appearance
	Sessions Case/1/2017	Evidence
	Sessions Case/45/2017	Evidence
	Sessions Case/29/2017	Execution of W.A/WPA
	Sessions Case/101/2017	Hearing
	Sessions Case/68/2017	Production
	Sessions Case/102/2017	Execution of W.A/WPA
	Sessions Case/120/2017	Evidence
	Sessions Case/123/2017	DORMANT CASE
	Sessions Case/186/2017	Evidence
	Sessions Case/201/2017	Evidence
	Sessions Case/237/2017	Evidence
	Sessions Case/7/2018	Evidence
Pending cases in which the accused is in custody for a period of more than 2 years	Sessions Case- 62/2016	Evidence
	Sessions Case- 115/2016	Evidence
	Sessions Case- 68/2017	Evidence
	Sessions Case- 41/2018	Evidence
	Sessions Case- 88/2018	Evidence
	POCSO- 03/2014	Charge
	POCSO- 08/2014	Evidence
	POCSO- 59/2014	Evidence
	POCSO- 32/2015	Evidence
	POCSO- 62/2015	Evidence
	POCSO-77/2015	Evidence
	POCSO- 29/2016	Evidence
	POCSO- 53/2016	Evidence
	POCSO- 23/2017	Evidence
	POCSO- 45/2017	Evidence
	POCSO- 06/2018	Evidence
	POCSO- 20/2018	Evidence
	POCSO- 32/2018	Evidence
	POCSO- 43/2018	Evidence
	POCSO- 16/2019	Evidence
	POCSO- 23/2019	Charge
Motor Accident Claim of death cases for more than 3 years old	M A C C/527/2014	Awaiting Order from Higher Court

ADJ 2nd Raiganj

	M A C C/1073/2014		SR/AD/Appearance
	M A C C/14/2015		Steps
	M A C C/164/2016		Exparte hearing
	M A C C/75/2017		Further Evidence
	M A C C/78/2017		Evidence
	M A C C/123/2017		Hearing of Petition
	M A C C/190/2017		SR/AD/Appearance
	M A C C/196/2017		Further Evidence
	M A C C/12/2018		Further Evidence
	M A C C/29/2018		Evidence
	M A C C/42/2018		Further Evidence
	M A C C/51/2018		Further Evidence
	M A C C/78/2018		Evidence
	M A C C/94/2018		Evidence
	M A C C/97/2018		Further Evidence
	M A C C/104/2018		Evidence
	M A C C/127/2018		Evidence
	M A C C/128/2018		Evidence
20 old Matrimonial Suits	Matrimonial 512/2014	Suit-	Further Evidence
	Matrimonial 581/2014	Suit-	Awating Order from Higher Courts
	Matrimonial 58/2016	Suit-	Exparte Hearing
	Matrimonial 203/2016	Suit-	Evidence
	Matrimonial 107/2017	Suit-	Sine Die
	Matrimonial 68/2018	Suit-	Appearance
	Matrimonial 80/2018	Suit-	Reconciliation
	Matrimonial 113/2018	Suit-	Exparte Hearing
	Matrimonial 114/2018	Suit-	Exparte Hearing
	Matrimonial 128/2018	Suit-	Evidence
	Matrimonial 129/2018	Suit-	Steps
	Matrimonial 158/2018	Suit-	SR/AD/Appearance
	Matrimonial 164/2018	Suit-	SR/AD/Appearance
	Matrimonial 170/2018	Suit-	Evidence
	Matrimonial 175/2018	Suit-	Evidence
	Matrimonial 178/2018	Suit-	Show Cause
	Matrimonial 191/2018	Suit-	Exparte Hearing
	Matrimonial 197/2018	Suit-	Exparte Hearing

ADJ 2nd Raiganj

	Matrimonial Suit- 200/2018	SR/AD/Appearance
	Matrimonial Suit- 212/2018	Order
10 oldest Execution cases	MACC Ex. 110/2014	Awating Order from Higher Court
	MACC Ex. 14/2016	Awating Order from Higher Court
	Matri Ex. 01/2017	Order
	Money Ex. 26/2017	Hearing of Petition
	MACC Ex. 39/2017	Awating Order from Higher Court
	MACC Ex. 45/2017	Show Cause
	MACC Ex. 05/2018	Exparte Hearing
	MACC Ex. 07/2018	Appearance
	MACC Ex. 09/2018	Steps
	MACC Ex. 20/201	Awating Order from Higher Court

FTC 1st Raiganj

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency	
ADJ, FTC-1st Court, Raiganj	Smt. Leena Golder	Sessions	Sessions Case/494/2014	Evidence	
			Sessions Case/352/2014	Evidence	
			Sessions Case/497/2014	Argument / Further Argument	
			Sessions Case/358/2014	Evidence	
			Sessions Case/491/2014	Evidence	
			Sessions Case/364/2014	Cross Examination	
			Sessions Case/492/2014	Evidence	
			Sessions Case/367/2014	Evidence	
			Sessions Case/493/2014	Evidence	
			Sessions Case/531/2014	Evidence	
				Examination of accused u/s 313 CrPC	
			Sessions Case/374/2014	CrPC	
			Sessions Case/387/2014	Evidence	
			Sessions Case/399/2014	Evidence	
			Sessions Case/534/2014	Evidence	
			Sess-79/17	evidence	
			Sess-51/15	evidence	
			Sess-127/16	evidence	
			Sess-254/16	Argument / Further Argument	
			Sess-40/18	evidence	
			Sess-144/09	evidence	
			Sess-45/16	evidence	
			Sess-03/13	evidence	
			Sess-20/18	Cross Examination	
			Sess-195/08	evidence	
			Sess-4/16	u/s-313crpc	
			MACC	M A C C/20/2016	Evidence
				M A C C/37/2016	Argument / Further Argument
				M A C C/60/2015	Argument / Further Argument
				M A C C/61/2015	Evidence
				M A C C/74/2016	Evidence
				M A C C/106/2016	Further Evidence
				M A C C/105/2015	Evidence
		M A C C/121/2015		Show Cause	
		M A C C/124/2015		OPW if any id argument	
		M A C C/206/2014		Cross Examination	
		M A C C/132/2015		SR/AD/Appearence	
		M A C C/624/2014		Evidence	
		M A C C/1083/2014		OPW if any id argument	
		M A C C/192/2015		Evidence	
		M A C C/216/2016		Evidence	
		Matrimonial Suit		Matrimonial Suit/24/2019	Argument / Further Argument
			Matrimonial Suit/29/2019	Order	
Matrimonial Suit/31/2019	Show Cause				

FTC 1st Raiganj

Matrimonial Suit/32/2019 Evidence
Matrimonial Suit/35/2019 Hearing of Petition
Matrimonial Suit/37/2019 Show Cause
Matrimonial Suit/39/2019 SR/AD/Appearence
Matrimonial Suit/45/2017 Exparte hearing
Matrimonial Suit/62/2019 Show Cause
Matrimonial Suit/67/2019 SR/AD/Appearence
Matrimonial Suit/80/2019 SR/AD/Appearence
Matrimonial Suit/84/2019 Written Objection
Matrimonial Suit/91/2019 SR/AD/Appearence
Matrimonial Suit/97/2019 Exparte hearing
Matrimonial
Suit/103/2019 SR/AD/Appearence
Matrimonial
Suit/104/2019 SR/AD/Appearence
Matrimonial
Suit/109/2019 SR/AD/Appearence
Matrimonial Suit/112/2019 Show Cause
Matrimonial Suit/114/2019 Show Cause
Matrimonial
Suit/121/2019 Written Objection

FTC 2nd Raiganj

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
ADJ, FTC-2nd Court, Raiganj	Smt Bipasha Mondal Das	Sessions	Sessions Case No. 420 of 2014	Argument
			Sessions Case No. 21 of 2017	Argument
			Sessions Case No. 470 of 2014	Argument
			Sessions Case No. 589 of 2014	Argument
			Sessions Case No. 15 of 2015	Argument
			Sessions Case No. 76 of 2015	Argument
			Sessions Case No. 813 of 2014	Argument
			Sessions Case No. 274 of 2016	Examination of Accused U/S 313 Cr. P.C.
			Sessions Case No. 88 of 2017	Examination of Accused U/S 313 Cr. P.C.
			Sessions Case No. 229 of 2016	Evidence & Production
			Sessions Case No. 136 of 2016	Evidence & Production
			Sessions Case No. 136 of 2013 (688/2014)	Evidence & Production
			Sessions Case No. 229 of 2016	Evidence & Production
			Sessions Case No. 821 of 2014	Hearing of petition & Production
			Sessions Case No. 500132 of 2008	Hearing
			Sessions Case No. 468 of 2014	Evidence
			Sessions Case No. 620 of 2014	Evidence
			Sessions Case No. 262 of 2014	Evidence
			Sessions Case No. 307 of 2014	Evidence
			Sessions Case No. 624 of 2014	Evidence
			Sessions Case No. 666 of 2014	Evidence
			Sessions Case No. 675 of 2014	Evidence
			Sessions Case No. 688 of 2014	Evidence

FTC 2nd Raiganj

MACC	Sessions Case No. 443 of 2014	Appearance
	Sessions Case No. 277 of 2016	Evidence & Production
	Sessions Case No. 64 of 2016	Evidence & Production
	MACC No.771 of 2014	Evidence
	MACC No.793 of 2014	Show cause
	MACC No.682 of 2014	Steps
	MACC No.45 of 2015	OPW
	MACC No.995 of 2014	Evidence
	MACC No.43 of 2016	Evidence
	MACC No.59 of 2016	OPW
	MACC No.75 of 2015	OPW
	MACC No.78 of 2015	Argument
	MACC No.148 of 2015	Evidence
	MACC No.157 of 2015	Further Argument
	MACC No.206 of 2016	OPW
	MACC No.220 of 2016	Hearing
	MACC No.27 of 2018	OPW
	MACC No.32 of 2018	Evidence
	MACC No.89 of 2017	OPW
	MACC No.197 of 2017	Show cause
MACC No.202 of 2017	Evidence	
MACC No.206 of 2017	Evidence	
Matrimonial Suit	Mat Suit No. 12 of 2014	Evidence
	Mat Suit No. 251 of 2018	Evidence
	Mat Suit No. 248 of 2018	SR/AD/Appearance
	Mat Suit No. 247 of 2018	Show cause
	Mat Suit No. 242 of 2018	SR/AD/Appearance
	Mat Suit No. 146 of 2018	Exparte hearing
	Mat Suit No. 140 of 2018	Show cause
	Mat Suit No. 139 of 2018	Evidence
	Mat Suit No. 132 of 2018	Order
	Mat Suit No. 61 of 2019	Evidence
	Mat Suit No. 63 of 2019	Evidence
	Mat Suit No. 64 of 2019	Show cause

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Execution case	Mat Suit No. 65 of 2019	Show cause
	Mat Suit No. 69 of 2019	Show cause
	Mat Suit No. 75 of 2019	Hearing
	Mat Suit No. 76 of 2019	SR/AD/Appearance
	Mat Suit No. 86 of 2019	Written statement
	Mat Suit No. 98 of 2019	Evidence
	Mat Suit No. 116 of 2019	Exparte hearing
	Mat Suit No. 131 of 2018	Show cause
	Mat Suit No. 253 of 2018	Show cause
	Mat Suit No. 68 of 2016	Written statement
	Mat Suit No. 34 of 2019	Exparte hearing
	MACC Ex. No.12 of 2017	Order
	MACC Ex. No.16 of 2017	Awaiting report
	MACC Ex. No.21 of 2017	Awaiting order from High Court
	MACC Ex. No.25 of 2017	Awaiting order from High Court
	MACC Ex. No.28 of 2017	Steps
	MACC Ex. No.29 of 2017	Show cause
	MACC Ex. No.15 of 2019	Show cause
	MACC Ex. No.18 of 2019	Order
	MACC Ex. No.23 of 2019	SR/AD/App
MACC Ex. No.03 of 2020	SR/AD/App	

ADJ 2nd Islampur

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
ADJ 2 nd , Islampur	Sri Lilamoy Mondal	I) Pending cases instituted upto 01.01.2014	NA	NA
		ii) Cases under Prevention of Corruption Act, 1988 more than 3 years old	NA	NA
		iii) Cases under POCSO Act be disposed of within 2 years from the date of presentation of challan/chargesheet	NA	NA
		iv) Cases under NDPS Act 1985 of more than 3 years old	NA	NA
		v) Heinous crime cases against women be disposed of within 2 years of framing of charge	NA	NA
		vi) Pending cases in which the accused is in custody for a period of more than 2 years	NA	NA
		Vii) Motor Accident Claim of death cases for more than 3 years old	NA	NA
		Viii) 20 old Matrimonial Suits	NA	NA
		ix) 10 oldest Execution cases	NA	NA

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency	
ADJ, Islampur	Sri Bishnu Baran Mondal	Pending cases instituted upto 01.01.2014	Sessions 24/2012	WPA	
			Sessions 120/2013	PWs	
			Sessions 150/2013	Argument	
			MAC 20/2010	Evidence	
			MAC 103/2012	Hearing	
			MAC 61/2009	Evidence	
			MAC 133/2013	Argument	
			MAC Ex. 10/2011	Stay Order	
		Cases under POCSO Act be disposed of within 2 years from the date of presentation of challan/charge sheet		POCSO/3/2017	Appearance
			POCSO/15/2017	Evidence	
			POCSO/5/2017	SR/AD/Appearence	
			POCSO/13/2017	Evidence	
			POCSO/11/2017	Evidence	
			POCSO/6/2017	Awaiting Report	
			POCSO/4/2017	Appearence and further order	
			POCSO/7/2017	Appearence	
			POCSO/18/2017	Charge / Plea Hearing	
			POCSO/21/2017	Appearence	
			POCSO/20/2017	Evidence	
			POCSO/22/2017	Evidence	
			POCSO/24/2017	Evidence	
			POCSO/26/2017	Charge / Plea Hearing	
			POCSO/28/2017	Evidence	
			POCSO/29/2017	Written Statement	
			POCSO/43/2017	Charge / Plea Hearing	
			POCSO/38/2017	Argument / Further Argument	
			POCSO/33/2017	Evidence	
			POCSO/34/2017	Evidence	
			POCSO/31/2017	Charge / Plea Hearing	
			POCSO/35/2017	Evidence	
			POCSO/36/2017	Appearence	
			POCSO/39/2017	Evidence	
			POCSO/51/2017	Execution of WA/WPA	
	POCSO/50/2017	Evidence			
	POCSO/48/2017	Appearence			
	POCSO/47/2017	Argument / Further Argument			
	POCSO/44/2017	Evidence			
	POCSO/55/2017	Evidence			

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	POCSO/56/2017	Charge / Plea Hearing
	POCSO/57/2017	Evidence
	POCSO/58/2017	Executionof WA/WPA
	POCSO/60/2017	Executionof WA/WPA
	POCSO/1/2018	Awaiting Report
	POCSO/3/2018	Evidence
	POCSO/4/2018	Evidence
	POCSO/6/2018	Evidence
	POCSO/5/2018	Evidence
	POCSO/7/2018	Evidence
	POCSO/9/2018	Executionof WA/WPA
	POCSO/10/2018	Executionof WA/WPA
	POCSO/11/2018	Appearance
	POCSO/13/2018	Evidence
	POCSO/12/2018	Appearance and further order
	POCSO/14/2018	Evidence
	POCSO/15/2018	Appearance and further order
	POCSO/16/2018	Argument / Further Argument
	POCSO/18/2018	Evidence
	POCSO/19/2018	Evidence
	POCSO/21/2018	Executionof WA/WPA
	POCSO/24/2018	Executionof WA/WPA
	POCSO/27/2018	Evidence
	POCSO/30/2018	Evidence
	POCSO/32/2018	Written Statement
	POCSO/33/2018	Evidence
	POCSO/35/2018	Evidence
	POCSO/37/2018	Charge / Plea Hearing
	POCSO/40/2018	Evidence
	POCSO/39/2018	Evidence
	POCSO/41/2018	Appearance
	POCSO/42/2018	Charge / Plea Hearing
	POCSO/43/2018	Evidence
	POCSO/45/2018	Appearance and further order
	POCSO/46/2018	Evidence
	POCSO/47/2018	Charge / Plea Hearing
	POCSO/49/2018	Evidence
	POCSO/51/2018	Executionof WA/WPA
	POCSO/50/2018	Charge / Plea Hearing
	POCSO/52/2018	SR/AD/Appearence
	POCSO/53/2018	Evidence
	POCSO/54/2018	Evidence
	POCSO/55/2018	Evidence
	POCSO/56/2018	Appearance and further order
	POCSO/57/2018	Appearance
	POCSO/1/2019	Charge / Plea Hearing
	POCSO/2/2019	Evidence
	POCSO/3/2019	Evidence
	POCSO/4/2019	Production
	POCSO/7/2019	Written Statement
	POCSO/5/2019	D W / Argument
	POCSO/6/2019	Evidence
	POCSO/9/2019	Evidence

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	POCSO/10/2019	Appearance
	POCSO/11/2019	Charge / Plea Hearing
	POCSO/12/2019	Appearance
	POCSO/13/2019	Hearing
	POCSO/15/2019	Evidence
	POCSO/18/2019	Evidence
	POCSO/19/2019	Production
	POCSO/20/2019	Evidence
	POCSO/21/2019	Appearance
	POCSO/22/2019	Production
	POCSO/26/2019	Charge / Plea Hearing
	POCSO/27/2019	SR/AD/Appearance
	POCSO/29/2019	Appearance
	POCSO/30/2019	Charge / Plea Hearing
	POCSO/31/2019	Evidence
	POCSO/33/2019	Evidence
	POCSO/35/2019	Charge / Plea Hearing
	POCSO/36/2019	Charge / Plea Hearing
	POCSO/38/2019	Hearing
	POCSO/39/2019	Charge / Plea Hearing
	POCSO/40/2019	Evidence
	POCSO/41/2019	Appearance and further order
	POCSO/43/2019	Appearance
	POCSO/44/2019	Production
	POCSO/46/2019	Charge / Plea Hearing
	POCSO/50/2019	Charge / Plea Hearing
	POCSO/52/2019	Charge / Plea Hearing
	POCSO/53/2019	SR/AD/Appearance
	POCSO/54/2019	Written Statement
	POCSO/55/2019	Execution of WA/WPA
	POCSO/56/2019	Charge / Plea Hearing
	POCSO/57/2019	Charge / Plea Hearing
	POCSO/58/2019	Appearance
	POCSO/59/2019	Charge / Plea Hearing
	POCSO/60/2019	Charge / Plea Hearing
	POCSO/62/2019	Order
Heinous crime cases against women be disposed of within 2 years of framing of charge	Sessions Case/43/2019	Evidence
	Sessions Case/120/2019	Evidence
	Sessions Case/49/2019	Evidence
	Sessions Case/226/2019	Evidence
	Sessions Case/15/2019	Evidence
	Sessions Case/88/2017	Evidence
	Sessions Case/147/2019	Charge / Plea Hearing
	Sessions Case/29/2019	Evidence
	Sessions Case/185/2019	Evidence
	Sessions Case/172/2019	Evidence
	Sessions Case/174/2018	Evidence
	Sessions Case/164/2018	Evidence

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	Sessions Case/235/2019	Evidence
	Sessions Case/261/2019	Evidence
	Sessions Case/398/2015	Execution of WA/WPA
	Sessions Case/80/2016	Examination under section 313 CrPC
	Sessions Case/181/2017	Evidence
Pending cases in which the accused is in custody for a period of more than 2 years	POCSO 16/2018	Production/Argument
	POCSO 35/2018	Production/Evidence
Motor Accident Claim of death cases for more than 3 years old	MAC 20/2010	Evidence
	MAC 103/2012	Hearing
	MAC 61/2009	Evidence
	MAC 133/2013	Argument
	MAC 130/2017	Hearing
	MAC 147/2017	Exparte Hearing
	MAC 112/2017	Evidence
	MAC 124/2017	Evidence
	MAC 64/2015	Evidence
	MAC 37/2016	Evidence
	MAC 63/2018	PWs
	MAC 78/2018	Evidence
20 old Matrimonial Suits	Matrimonial Suit/113/2015	Evidence
	Matrimonial Suit/24/2017	Show Cause
	Matrimonial Suit/31/2017	SR/AD/Appearance
	Matrimonial Suit/79/2017	Evidence
	Matrimonial Suit/1/2018	SR/AD/Appearance
	Matrimonial Suit/2/2018	Exparte Hearing
	Matrimonial Suit/6/2018	Show Cause
	Matrimonial Suit/12/2018	SR/AD/Appearance
	Matrimonial Suit/24/2018	SR/AD/Appearance
	Matrimonial Suit/32/2018	Exparte Hearing
	Matrimonial Suit/52/2018	Appearance and further order
	Matrimonial Suit/59/2018	Evidence
	Matrimonial Suit/62/2018	SR/AD/Appearance

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	Matrimonial Suit/64/2018	Written Statement
	Matrimonial Suit/68/2018	Hearing
	Matrimonial Suit/71/2018	Evidence
	Matrimonial Suit/76/2018	Issue and Evidence
	Matrimonial Suit/74/2018	Awaiting Report
	Matrimonial Suit/77/2018	Argument / Further Argument
	Matrimonial Suit/79/2018	Written Statement
10 oldest Execution cases	M A C C Ex/10/2011	Stay Order
	M A C C Ex/10/2015	Execution of WA/WPA
	M A C C Ex/20/2016	SR/AD/Appearence
	M A C C Ex/24/2016	Payment
	M A C C Ex/30/2016	Stay Order
	M A C C Ex/34/2016	SR/AD/Appearence
	M A C C Ex/31/2016	Order
	M A C C Ex/33/2016	Stay Order
	M A C C Ex/12/2017	Payment
	M A C C Ex/23/2017	Order

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency	
ADJ FTC-1st Islampur	Sri Lilamoy Mondal, ADJ, FTC-1st In Charge, Islampur	Sessions case	Sessions 178/2009	Awaiting Order from Upper Court	
			Sessions 69/2013	Evidence	
			Sessions 116/2013	Execution of W.A/WPA	
			Sessions 70/2014	Evidence	
			Sessions 73/2014	Execution of W.A/WPA	
			Sessions 57/2014	Examination under section 313 Cr.P.C	
			Sessions 39/2014	Evidence	
			Sessions 66/2011	Further Evidence	
			Sessions 14/2015	Further Evidence	
			Sessions 18/2015	Evidence	
			Sessions 49/2015	Evidence	
			Sessions 57/2015	Examination under section 313 Cr.P.C	
			Sessions 78/2015	Evidence	
			Sessions 89/2015	Evidence	
			Sessions 129/2015	Execution of W.A/WPA	
			Sessions 17/2012	Evidence	
			Sessions 149/2017	Evidence	
			Civil Appeal 04/2015	Awaiting Order from Upper Court	
			Civil Appeal	Civil Appeal 01/2016	Hearing
			Civil Appeal 03/2016	Argument / Further Argument	
			MACC	MACC 84/2015	Argument / Further Argument
				MACC 84/2015	
				MACC 95/2017	Written Statement
				MACC 96/2017	
				MACC 117/2017	Further Evidence
				MACC 153/2017	
			Matrimonial Suit	Matri 53/2017	Ex parte Hearing
Execution Case	MACC Ex. 04/2018	Hearing of Petition			
	MACC Ex. 06/2018	Payment			
	MACC Ex. 04/2020	Written Objection			
	MACC Ex. 06/2020	Further Order			
	MACC Ex. 08/2020	Further Order			
	MACC Ex. 09/2020	Hearing of Petition			

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
ADJ, FTC- 2nd Islampur	Sri Alope Kumar Choudhury	Sessions case	Sessions 223 of 2009 and CIS 231/2015	For ER of WA & Awaiting final Order from Upper Court
			Sessions 19 of 2014 and CIS 151/2014	Evidence
			Sessions 126 of 2014 and CIS 196 of 2014	Evidence
			Sessions 172 of 2014 and CIS 158 of 2014	Evidence
		Civil Appeal	Civil Appeal 15 of 2004 and CIS 10 of 2015	Stayed by Hon,ble High Court
			Civil Appeal 03 of 2015 and CIS 24 of 2015	Hearing
		MACC	MACC 112 of 2014 and CIS 378 of 2015	SR/AD and appearance
			MACC 55 of 2017	For steps
			MACC 81 of 2017	Evidence
			MACC 145 of 2017	SR/AD and appearance
			MACC 47 of 2018	Evidence
		Matrimonial Suit	Matri 06 of /2017	Evidence
		Execution Case	MACC Ex. 83 of 2017 and CIS 15 of 2017	Awaiting order from Hon,ble High Court
			MACC Ex. 16 of 2018	Stayed by Hon,ble High Court
			MACC Ex. 13 of 2019	For stay order

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Judicial Magistrate-1st Court, Raiganj	Smt Peden Dukpa	GR Cr NGR	Gr Case/2082/2017 Gr Case/2520/2014 Gr Case/1948/2014 Gr Case/2707/2014 Gr Case/21/1990 Gr Case/2864/2014 Gr Case/2903/2014 Gr Case/3070/2014 Gr Case/2201/2014 Gr Case/2233/2014 Gr Case/387/1992 Gr Case/2934/2014 Gr Case/2599/2014 Gr Case/1406/2014 Gr Case/2606/2014 Gr Case/366/1993 Gr Case/3145/2014 Gr Case/2877/2014 Gr Case/2393/2014 Gr Case/3013/2014 Gr Case/1936/2014 Gr Case/3739/2014 Gr Case/2740/2014 Gr Case/2334/2014 Gr Case/291/1995 Gr Case/1156/2016 Gr Case/486/1995 Gr Case/3449/2014 Gr Case/2263/2014	Order16-11-2017 Evidence11-05-2020 Charge / Plea Hearing19-07-2018 E.R OF W.A AND APPEARANCE01-10-2016 Evidence27-03-2020 Evidence28-03-2017 Evidence17-12-2015 Charge / Plea Hearing04-06-2021 Charge / Plea Hearing18-07-2018 E.R OF W.A AND APPEARANCE27-12-2016 Report03-04-2020 Executionof W.A/WPA14-07-2015 Executionof W.A/WPA22-08-2013 Charge / Plea Hearing13-05-2020 E.R OF W.A AND APPEARANCE27-10-2016 E.R OF W.A AND APPEARANCE29-12-2017 E.R OF W.A AND APPEARANCE28-10-2016 Evidence14-10-2015 Executionof W.A/WPA20-06-2013 Evidence03-04-2020 Evidence27-01-2020 Charge / Plea Hearing02-09-2015 Executionof W.A/WPA05-06-2015 Executionof W.A/WPA03-10-2013 Executionof W.A/WPA12-04-2019 Executionof W.A/WPA16-07-2021 Executionof W.A/WPA12-02-2019 Executionof W.A/WPA13-12-2013 Executionof W.A/WPA19-07-2013

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Gr Case/288/1995	Executionof W.A/WPA26-08-2019
Gr Case/3045/2014	Appearence26-12-2019
Gr Case/3469/2014	Executionof W.A/WPA12-09-2013
Gr Case/3637/2014	Evidence04-10-2018
Gr Case/2591/2014	Executionof W.A/WPA27-08-2013
Gr Case/1611/2014	Evidence09-07-2013
Gr Case/1807/2014	Executionof W.A/WPA07-08-2013
Gr Case/2935/2014	APPEARANCE AND DEATH REPORT08-05-2017
Gr Case/3719/2014	E.R OF W.A AND APPEARANCE29-11-2016
Gr Case/870/1996	Evidence19-07-2021
Gr Case/2847/2014	Executionof W.A/WPA17-09-2013
Gr Case/3179/2014	Evidence18-05-2016
Gr Case/154/1997	Executionof W.A/WPA09-01-2019
Gr Case/2208/2014	Executionof W.A/WPA25-11-2013
Gr Case/390/1997	Executionof W.A/WPA13-03-2019
Gr Case/308/2014	Evidence10-10-2012
Gr Case/2485/2014	Executionof W.A/WPA01-08-2013
Gr Case/2724/2014	Executionof W.A/WPA15-11-2013
Gr Case/2380/2014	Executionof W.A/WPA21-07-2015
Gr Case/2788/2014	E.R OF W.A AND APPEARANCE19-01-2019
Gr Case/2553/2014	Executionof W.A/WPA30-08-2013
Gr Case/3474/2014	Executionof W.A/WPA09-10-2013
Gr Case/3630/2014	Executionof W.A/WPA19-07-2013
Gr Case/1876/2014	E.R OF W.A AND APPEARANCE20-05-2019
Gr Case/3104/2014	Charge / Plea Hearing21-11-2019
Gr Case/1805/2014	Executionof W.A/WPA07-08-2013
Gr Case/3627/2014	Executionof W.A/WPA01-10-2015
Electricity Act/521/2014	Executionof W.A/WPA13-11-2013
Gr Case/3087/2014	Executionof W.A/WPA25-09-2013
Gr Case/1653/2014	Evidence14-06-2019
Gr Case/3463/2014	Executionof W.A/WPA10-10-2013
Gr Case/1821/2014	Evidence20-08-2018

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Gr Case/2539/2014	Charge / Plea Hearing21-01-2019
Gr Case/2814/2014	Charge / Plea Hearing2022-03-24
Gr Case/2609/2014	Executionof W.A/WPA2022-06-27
Gr Case/2128/2014	E.R OF W.A AND APPEARANCE05-11-2016
Gr Case/3490/2014	Executionof W.A/WPA06-10-2013
Gr Case/2037/2014	Evidence10-08-2015
Gr Case/3276/2014	Executionof W.A/WPA04-10-2013
Gr Case/1621/2014	Executionof W.A/WPA17-07-2013
Gr Case/82/1999	E.R OF W.A AND APPEARANCE17-01-2018
Gr Case/1983/2014	Executionof W.A/WPA04-04-2013
Gr Case/1347/2014	Appearence11-03-2016
Gr Case/890/1998	Charge / Plea Hearing29-09-2018
Gr Case/3515/2014	Charge / Plea Hearing07-06-2018
Gr Case/1535/2014	Executionof W.A/WPA10-09-2018
Gr Case/439/1999	Evidence05-03-2020
Gr Case/3120/2014	Executionof W.A/WPA30-09-2013
Gr Case/2843/2014	Executionof W.A/WPA18-09-2013
Gr Case/2549/2014	Charge / Plea Hearing30-07-2018
Gr Case/4035/2014	Evidence01-03-2019
Gr Case/1865/2014	Executionof W.A/WPA16-05-2013
Gr Case/2797/2014	E.R OF W.A AND APPEARANCE17-12-2019
Gr Case/3453/2014	Executionof W.A/WPA04-12-2013
Gr Case/2339/2014	Evidence30-06-2015
Gr Case/31/2000	Executionof W.A/WPA22-06-2020
Gr Case/2011/2014	E.R OF W.A AND APPEARANCE07-11-2016
Gr Case/2846/2014	E.R OF W.A AND APPEARANCE04-06-2018
Gr Case/4038/2014	Evidence29-06-2019
Gr Case/136/2000	E.R OF W.A AND APPEARANCE30-01-2018
Gr Case/1808/2014	Executionof W.A/WPA04-07-2013
Gr Case/1764/2014	Evidence28-09-2016
Gr Case/441/2000	Charge / Plea Hearing01-09-2018
Gr Case/1604/2014	Charge / Plea Hearing19-03-2015

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Gr Case/3706/2014 Evidence10-08-2015
Charge / Plea Hearing05-07-2019

Gr Case/610/2000 Charge / Plea Hearing23-08-2018

Electricity Act/544/20142018

Gr Case/2514/2014 APPEARANCE AND DEATH REPORT17-08-2017

Gr Case/537/1999 E.R OF W.A AND APPEARANCE15-05-2019

Gr Case/3001/2014 Executionof W.A/WPA20-08-2015

Complaint Case/1508/2Order05-12-2015

Gr Case/859/2000 Evidence02-04-2020

E.R OF W.A AND APPEARANCE29-11-2018

N D P S Case/162/2014

Gr Case/2835/2014 Evidence22-04-2020

Executionof W.A/WPA04-11-2013

Gr Case/3166/2014 E.R of W.A and Production11-03-2020

Gr Case/2204/2014 Executionof W.A/WPA07-09-2015

Gr Case/2462/2014 Executionof W.A/WPA12-11-2018

Gr Case/170/2001 Evidence06-07-2013

Gr Case/1537/2014 Executionof W.A/WPA05-09-2013

Gr Case/2282/2014 Evidence10-10-2013

Gr Case/2687/2014 Evidence28-10-2016

Gr Case/3512/2014 Executionof W.A/WPA03-07-2015

Gr Case/3617/2014 Executionof W.A/WPA13-08-2013

Gr Case/1829/2014 Evidence03-03-2018

Gr Case/480/2001 APPEARANCE AND DEATH REPORT21-08-2021

Gr Case/516/2001 Charge / Plea Hearing03-09-2019

Gr Case/759/2001 Executionof W.A/WPA05-08-2013

Gr Case/1727/2014 Executionof W.A/WPA07-12-2013

Gr Case/3483/2014 Executionof W.A/WPA09-09-2013

Gr Case/2849/2014 E.R OF W.A AND APPEARANCE21-07-2017

NGR Case/117/2014 Executionof W.A/WPA13-08-2013

Gr Case/1598/2014 Charge / Plea Hearing23-05-2019

Gr Case/3626/2014 E.R OF W.A AND APPEARANCE22-05-2017

Gr Case/3727/2014 Executionof W.A/WPA03-12-2013

Gr Case/3298/2014 Executionof W.A/WPA18-07-2013

Gr Case/1408/2014

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Complaint Case/1331/2014	E.R OF W.A AND APPEARANCE27-07-2017
Gr Case/2632/2014	Executionof W.A/WPA27-05-2015
Gr Case/3410/2014	Evidence16-12-2013
Gr Case/4117/2014	Evidence29-02-2020
Gr Case/600/2002	E.R OF W.A AND APPEARANCE12-03-2018
Gr Case/1107/2016	Appearence29-11-2018
Gr Case/3053/2014	E.R OF W.A AND APPEARANCE21-12-2016
Gr Case/1338/2014	Executionof W.A/WPA31-07-2013
NGR Case/107/2014	Executionof W.A/WPA17-08-2015
Gr Case/3616/2014	E.R OF W.A AND APPEARANCE03-10-2016
Gr Case/2254/2014	E.R OF W.A AND APPEARANCE11-06-2019
Gr Case/1819/2014	E.R OF W.A AND APPEARANCE07-11-2016
Gr Case/2634/2014	Executionof W.A/WPA29-07-2019
Criminal Case/74/2014	Evidence02-07-2013
Gr Case/3165/2014	Evidence11-08-2015
Gr Case/1650/2014	E.R OF W.A AND APPEARANCE13-06-2017
Gr Case/3063/2014	Executionof W.A/WPA19-09-2015
Gr Case/1414/2014	E.R OF W.A AND APPEARANCE07-06-2017
Gr Case/2664/2014	Appearence09-11-2015
Gr Case/2665/2014	Charge / Plea Hearing07-08-2015
Gr Case/1/2003	Evidence28-02-2020
Gr Case/1946/2014	E.R OF W.A AND APPEARANCE15-12-2016
Gr Case/434/2014	Evidence24-08-2015
Gr Case/1755/2014	Executionof W.A/WPA13-08-2013
Gr Case/1395/2014	Evidence02-04-2018

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Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Judicial Magistrate 2 nd Raiganj	Smt Sweety Yadav	GR CR Exeution	Gr Case/2041/2014	ER of WA and Death Report
			Gr Case/493/2015	Executionof WA/WPA
			Gr Case/669/2015	Evidence
			Gr Case/184/1995	Executionof WA/WPA
			Gr Case/233/2015	Executionof WA/WPA
			Gr Case/441/1996	Executionof WA/WPA
			Gr Case/265/1997	Executionof WA/WPA
			Gr Case/434/1998	ER of WA and Death Report
			Gr Case/131/1997	Appearence
			Gr Case/642/1997	Executionof WA/WPA APPEARANCE AND DEATH
			Gr Case/640/2001	REPORT
			Gr Case/662/2001	Executionof WA/WPA APPEARANCE AND DEATH
			Gr Case/339/1998	REPORT
			Gr Case/791/2001	Appearence
			Gr Case/792/2001	Appearence
			Gr Case/253/2003	Evidence
			Gr Case/128/2003	Appearence
			Gr Case/433/1999	Executionof WA/WPA
			Gr Case/70/2003	Executionof WA/WPA
			Gr Case/834/2000	Executionof WA/WPA
			Gr Case/629/2000	ER OF WA AND APPEARANCE
			Gr Case/519/2000	Appearence and Charge
			Gr Case/320/2002	Executionof WA/WPA
			Gr Case/115/2002	Executionof WA/WPA
			Gr Case/692/2004	Evidence ER OF WA AND
			Gr Case/3906/2014	APPEARANCE
			Gr Case/4230/2014	Executionof WA/WPA
			Gr Case/4317/2014	Executionof WA/WPA
			Gr Case/229/2015	Evidence
			Gr Case/3899/2014	Executionof WA/WPA
			Gr Case/4395/2014	Executionof WA/WPA
			Gr Case/37/2008	Executionof WA/WPA
			Gr Case/86/2010	Appearence and Charge
			Gr Case/2/2010	Executionof WA/WPA
			Gr Case/863/2010	Executionof WA/WPA
			Gr Case/1210/2010	Executionof WA/WPA ER OF WA AND
			Gr Case/1201/2010	APPEARANCE
			Gr Case/1203/2010	Appearence and Charge ER OF WA AND
			Gr Case/1205/2010	APPEARANCE
			Gr Case/966/2007	Appearence APPEARANCE AND DEATH
			Gr Case/365/2007	REPORT
			Gr Case/1214/2010	Executionof WA/WPA

JM 2nd Raiganj

Gr Case/1218/2010 Appearance
Gr Case/1219/2010 Appearance
Gr Case/1220/2010 Appearance
Gr Case/1222/2010 Appearance
Gr Case/692/2015 Evidence
Gr Case/497/2013 Evidence
Gr Case/2463/2013 Evidence
Gr Case/1304/2011 Execution of WA/WPA
ER OF WA AND
Gr Case/2124/2013 APPEARANCE
Gr Case/1537/2013 Execution of WA/WPA
Gr Case/2121/2013 Charge / Plea Hearing
Gr Case/143/2013 Execution of WA/WPA
Gr Case/872/2013 ER of WA and Death Report
Gr Case/506/2015 Evidence
Gr Case/1631/2013 Execution of WA/WPA
Gr Case/806/2011 Evidence
ER OF WA AND
Gr Case/295/2011 APPEARANCE
ER OF WA AND
Gr Case/871/2011 APPEARANCE
ER OF WA AND
Gr Case/1605/2013 APPEARANCE
ER OF WA AND
Gr Case/1723/2013 APPEARANCE
Gr Case/1720/2013 Execution of WA/WPA
Gr Case/4481/2014 Evidence
ER OF WA AND
Gr Case/466/2013 APPEARANCE
APPEARANCE AND DEATH
Gr Case/250/2011 REPORT
Gr Case/233/2016 Evidence
Gr Case/494/2011 Appearance and Charge
Gr Case/29/2013 Evidence
Gr Case/1787/2013 Execution of WA/WPA
Gr Case/1833/2013 Execution of WA/WPA
Gr Case/767/2013 Execution of WA/WPA
Gr Case/1452/2013 Appearance and Charge
ER OF WA AND
Gr Case/572/2011 APPEARANCE
Gr Case/1702/2013 Evidence
ER OF WA AND
Gr Case/1389/2013 APPEARANCE
Gr Case/671/2015 Evidence
Gr Case/4940/2011 Execution of WA/WPA
Gr Case/4946/2011 Appearance and Charge
Gr Case/4958/2011 Appearance
Gr Case/4959/2011 Appearance
Gr Case/241/2015 Execution of WA/WPA
Gr Case/242/2015 Execution of WA/WPA
Gr Case/4970/2011 Appearance
Gr Case/1751/2013
Gr Case/2137/2012 Execution of WA/WPA
Gr Case/1993/2012 Execution of WA/WPA

JM 2nd Raiganj

Gr Case/267/2015 Executionof WA/WPA
Gr Case/1084/2012Evidence
Gr Case/1960/2013Executionof WA/WPA
Gr Case/2021/2012Executionof WA/WPA
Gr Case/278/2015 Executionof WA/WPA
Gr Case/1979/2013Evidence
ER OF WA AND
Gr Case/1988/2013APPEARANCE
Gr Case/1993/2013Appearence and Charge
Gr Case/1995/2013Executionof WA/WPA
Gr Case/2002/2013Appearence
Gr Case/2003/2013Appearence
Gr Case/365/2012 Evidence
Gr Case/2005/2013Appearence
Gr Case/869/2013 Appearence
Gr Case/2158/2012Executionof WA/WPA
Gr Case/1314/2013Appearence
Gr Case/292/2015 Executionof WA/WPA
Gr Case/2015/2013Appearence and Charge
Gr Case/2016/2013Appearence
Gr Case/294/2015 Executionof WA/WPA
Gr Case/2018/2013Appearence
Gr Case/304/2015 Executionof WA/WPA
Gr Case/305/2015 Executionof WA/WPA
Gr Case/313/2015 Executionof WA/WPA
APPEARANCE AND DEATH
Gr Case/314/2015 REPORT
Gr Case/1546/2012Evidence
Gr Case/1123/2012Executionof WA/WPA
Gr Case/320/2015 Executionof WA/WPA
Gr Case/323/2015 Evidence
Gr Case/2176/2012Executionof WA/WPA
Gr Case/328/2012 Executionof WA/WPA
Gr Case/1007/2012Executionof WA/WPA
Gr Case/331/2015 Executionof WA/WPA
Gr Case/1269/2012Evidence
Gr Case/338/2015 Executionof WA/WPA
Gr Case/900/2014 Executionof WA/WPA
Gr Case/3758/2014Evidence
Gr Case/3958/2014Executionof WA/WPA
Gr Case/356/2015 Appearence and Charge
Gr Case/3960/2014Executionof WA/WPA
Gr Case/3961/2014Executionof WA/WPA
Gr Case/3968/2014Evidence
Gr Case/3972/2014Executionof WA/WPA
Gr Case/3975/2014Executionof WA/WPA
Gr Case/376/2015 Evidence
ER OF WA AND
Gr Case/377/2015 APPEARANCE
Gr Case/4001/2014Executionof WA/WPA
Gr Case/4002/2014Appearence and Charge
Gr Case/388/2015 Evidence
Gr Case/4905/2014Evidence
Gr Case/390/2015 Executionof WA/WPA

JM 2nd Raiganj

Gr Case/9413/2012 Appearance and Charge
Gr Case/174/2014 Evidence
ER OF WA AND
Gr Case/1922/2012 APPEARANCE
Gr Case/1070/2014 Evidence
ER OF WA AND
Gr Case/1928/2012 APPEARANCE
ER OF WA AND
Misc Execution Cas APPEARANCE
Complaint Case/17 Execution of WA/WPA
Complaint Case/22 Execution of WA/WPA
Complaint Case/13 Original Record
Complaint Case/27 Evidence
Complaint Case/27 Evidence
Complaint Case/32 Evidence

JM 1st Islampur

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Judicial Magistrate 1 st Court, Islampur	Smt Arpita Hira	MR, CR, GR	GR-3282/2015	Execution of WA/WPA
			CR-427/1989	Execution of WA/WPA
			CR-32/1991	Execution of WA/WPA
			GR-100/1993	Execution of WA/WPA
			GR-4893/2015	Evidence
			GR-743/1988	Execution of WA/WPA
			GR-883/2015	Examination under Sec. 313 Cr.P.C.
			GR-323/1994	Execution of WA/WPA
			GR-2084/2015	Execution of WA/WPA
			GR-4122/2015	Execution of WA/WPA
			GR-365/2017	Execution of WA/WPA
			GR-1225/2015	Execution of WA/WPA
			CR-280/2015	Evidence
			GR-3666/2015	Execution of WA/WPA
			GR-326/1996	Execution of WA/WPA
			CR-303/1995	Execution of WA/WPA
			GR-799/1994	Execution of WA/WPA
			GR-430/1997	Execution of WA/WPA
			GR-473/1997	Execution of WA/WPA
			GR-925/1997	Execution of WA/WPA
			GR-710/1998	Execution of WA/WPA
			GR-623/1998	Execution of WA/WPA
			CR-434/2015	Execution of WA/WPA
			GR-147/1993	Execution of WA/WPA
			GR-523/2015	Execution of WA/WPA
			GR-3284/2015	Execution of WA/WPA
			GR-124/1999	Execution of WA/WPA
			GR-676/1996	Execution of WA/WPA
			GR-1841/2015	Argument
			GR-248/1999	Execution of WA/WPA
			GR-4966/2015	Execution of WA/WPA
			GR-4751/2015	Execution of WA/WPA
GR-956/1998	Execution of WA/WPA			
GR-3846/2015	Execution of WA/WPA			
GR-867/1998	Execution of WA/WPA			
CR-259/1999	Execution of WA/WPA			
GR-1107/2015	Execution of WA/WPA			
GR-4851/2015	Execution of WA/WPA			
GR-227/1998	Execution of WA/WPA			
GR-1765/2015	Execution of WA/WPA			
GR-4431/2015	Execution of WA/WPA			
GR-1130/1999	Execution of WA/WPA			

JM 1st Islampur

	GR-3845/2015	Execution of WA/WPA
	GR-3119/2015	Execution of WA/WPA
	GR-3538/2015	Execution of WA/WPA
	GR-1834/2015	Execution of WA/WPA
	GR-3049/2015	Execution of WA/WPA
	GR-961/1996	Execution of WA/WPA
	GR-923/1998	Execution of WA/WPA
	CR-96/2015	Execution of WA/WPA
	GR-707/2015	Execution of WA/WPA
	GR-845/1997	Execution of WA/WPA
	GR-3044/2015	Execution of WA/WPA
	GR-3106/2015	Execution of WA/WPA
	GR-3691/2015	Execution of WA/WPA
	GR-3848/2015	Execution of WA/WPA
	GR-556/1996	Execution of WA/WPA
	GR-1769/2015	Execution of WA/WPA
	GR-865/2001	Evidence
	GR-3684/2015	Execution of WA/WPA
	GR-4913/2015	Execution of WA/WPA
	GR-668/2000	Execution of WA/WPA
	GR-2292/2015	Execution of WA/WPA
	GR-693/2000	Execution of WA/WPA
	GR-1007/1999	Execution of WA/WPA
MR Execution cases	MR Exe-33/2007	Awaiting order from upper court
	MR Exe-10/2012	Execution of WA/WPA
	MR Exe-23/2013	Execution of WA/WPA
	MR Exe-31/2013	Execution of WA/WPA
	MR Exe-32/2013	Execution of WA/WPA
	MR Exe-02/2014	Show Cause
	MR Exe-05/2014	Appearance
	MR Exe-12/2014	Execution of WA/WPA
	MR Exe-22/2014	Execution of WA/WPA
	MR Exe-15/2015	Appearance

JM 2nd Islampur

Name of the Court
Judicial Magistrate 2nd Court
Islampur

Name of Judicial Officer
Tashi Phuntsok

Case category Case details Stage of pendency

MR, CR, GR

GR 6573/ 2015	Charge/plea hearing
GR 209/2017	Execution of WA/WPA
GR 487/2015	SR/AD and appearance
GR 1341/2015	Execution of WA/WPA
GR 16/2014	SR/AD and appearance
GR 5535/2014	Execution of WA/WPA
GR 1248/2015	Evidence
GR 672/2005	Evidence
GR 2572/2010	SR/AD and appearance
GR 535/2015	SR/AD and appearance
GR 584/2015	Evidence
Criminal Misc 04/2013	SR/AD and appearance
MR Maintenance 23/2016	Evidence
GR 2321/2015	Execution of WA/WPA
GR 462/2015	Execution of WA/WPA
GR 1177/2011	Evidence
GR 500/2015	Execution of WA/WPA
GR 806/2015	Execution of WA/WPA
GR 2095/2015	Evidence
GR 5254/2015	Evidence
GR 2490/2013	Charge/plea hearing
GR 206/2015	SR/AD and appearance
GR 795/2015	Evidence
GR 668/2015	Execution of WA/WPA
GR 751/2015	Execution of WA/WPA
GR 1378/2015	Execution of WA/WPA
GR 1757/2015	SR/AD and appearance
GR 2223/2015	SR/AD and appearance
GR 2234/2015	Execution of WA/WPA
GR 507/2015	Evidence
GR 1162/2015	Execution of WA/WPA
GR 1595/2015	Execution of WA/WPA
GR 1196/2012	SR/AD and appearance
GR 1337/2015	Execution of WA/WPA
GR 1579/2015	Evidence
GR 2133/2015	Charge/plea hearing
GR 153/2011	Execution of WA/WPA
GR 443/2015	Evidence
GR 2175/2015	Execution of WA/WPA
GR 1759/2015	Evidence

JM 2nd Islampur

GR 1870/2015	SR/AD and appearance
Criminal Misc 05/2014	SR/AD and appearance
GR 1993/2015	Evidence
GR 2302/2015	SR/AD and appearance
GR 2385/2015	Execution of WA/WPA
GR 2374/2015	Execution of WA/WPA
GR 1830/2009	Execution of WA/WPA
GR 1525/2011	Execution of WA/WPA
GR 1192/2015	Evidence
GR 1501/2013	Evidence
GR 2327/2015	Evidence
GR 3089/2013	Charge/plea hearing
GR 302/2015	Execution of WA/WPA
GR 736/2012	Execution of WA/WPA
GR 2230/2015	Evidence
GR 114/2011	SR/AD and appearance
NGR 09/2014	SR/AD and appearance
GR 2332/2015	Charge/plea hearing
GR 820/2012	Execution of WA/WPA
GR 2868/2013	Execution of WA/WPA
GR 2349/2015	SR/AD and appearance
Criminal Misc 20/2014	SR/AD and appearance
GR 2446/2015	SR/AD and appearance
GR 4164/2015	Evidence
GR 314/2011	Execution of WA/WPA
Misc Exe 2/57/2015	Payment/further payment
Misc Exe 2/60/2015	Execution of WA/WPA
Misc Exe 2/22/2016	Execution of WA/WPA
Misc Exe 2/28/2016	Execution of WA/WPA
Misc Exe 2/31/2016	Execution of WA/WPA
Misc Exe 2/39/2016	Execution of WA/WPA
Misc Exe 2/55/2016	Execution of WA/WPA
Misc Exe 2/56/2016	Payment/further payment
Misc Exe 2/63/2016	Execution of WA/WPA
Misc Exe 2/61/2016	Execution of WA/WPA

Execution
cases

Sr Div Raiganj

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Sr Division Raiganj	Sri Uday Rana	30 Oldest Suits/Appeals	T.S-28/1999	Exparte Hearing
			T.S-24/2000	Report of Advocate Commissioner
			P.S-349/2014	Steps
			P.S-284/2014	Report of Advocate Commissioner
			P.S-261/2014	Report
			P.S-294/2014	Evidence
			P.S-313/2014	Further Evidence
			P.S-255/2014	Steps
			O.C.Appeal-35/2014	Hearing of Petition
			P.S-354/2014	Filing necessary documents
			P.S-317/2014	
			P.S-258/2014	SR/AD/Appearence
			P.S-293/2014	SR/AD/Appearence
			Misc. Appeal-22/2014	LCR
			M.S-84/2014	Exparte Hearing
			M.S-86/2014	Show Cause
			P.S-260/2014	Postal AD
		P.S-264/2014	Postal AD	
		P.S-377/2014	Original Record	
		P.S-308/2014	P.Hearing	
		P.S-171/2014	Further DW	
		P.S-269/2014	Steps	
		P.S-275/2014	P.Hearing	
		P.S-276/2014	SR/AD/Appearence	
		P.S-266/2014	Evidence	
		P.S-180/2014	Evidence	
		P.S-278/2014	Report	
		P.S-182/2014	Evidence	
		P.S-352/2014	Report of Advocate Commissioner	
		P.S-268/2014	SR/AD/Appearence	
		10 Oldest execution Petition	O.C. Execution-01/2020	SR/AD/Appearence
			O.C. Execution-02/2011(01/2015)	Writ of attachment
			O.C. Execution-01/2013(02/2015)	Original Record
Title Execution-03/2013(04/2015)	Writ of attachment			

Sr Div Raiganj

Title Execution- 01/2015	Writ of attachment
O.C. Execution- 02/2020	Report
Title Execution- 01/2018	Writ of attachment
O.C. Execution- 01/2019	SR/AD/Appearance
O.C. Execution- 02/2019	Written Objection
Money Execution- 01/2019	Steps

Sr Div Islampur

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency			
Sr Division Islampur	Smt Soma Chakraborty	30 Oldest Suits/Appeals	P.s./775/2015	Awaiting Report			
			P.s./893/2015	Hearing			
			P.s./120/2015	Awaiting Report			
			P.s./896/2015	Examination of SA			
			P.s./797/2015	Awaiting Report			
			P.s./145/2015	Awaiting Report			
			P.s./147/2015	Steps			
			P.s./297/2015	Exparte Hearing			
			P.s./130/2015	Awaiting Order from Upper Court			
			P.s./874/2015	Hearing			
			P.s./133/2015	Awaiting Order from Upper Court			
			P.s./715/2015	Awaiting Order from Upper Court			
			P.s./925/2015	Awaiting Report			
			P.s./116/2015	Show Cause			
			P.s./650/2015	Steps			
			P.s./921/2015	Awaiting Report			
			P.s./920/2015	Awaiting Report			
			P.s./923/2015	Steps			
			P.s./919/2015	Order			
			P.s./752/2015	DC Fees			
			P.s./206/2015	Steps			
			P.s./205/2015	Awaiting Report			
			P.s./213/2015	Awaiting Report			
			P.s./926/2015	Hearing			
			P.s./111/2015	Hearing			
			P.s./575/2015	Evidence of Defence Witness			
			P.s./179/2015	Hearing			
			P.s./208/2015	Awaiting Report			
			P.s./123/2015	Show Cause			
			P.s./124/2015	Awaiting Report			
			10 Oldest execution Petition			Title Execution/11/2015	Steps
						Civil Execution/6/2007	Hearing
						Title Execution/5/2015	Hearing
						Civil Execution/4/2008	Further Evidence
						Civil Execution/3/2015	Hearing
Title Execution/13/2015	Hearing						
Title Execution/4/2015	SR/AD/Appearance						
Title Execution/12/2015	Steps						

Sr Div Islampur

Title Execution/7/2015	Awaiting Report
Title Execution/4/2012	Steps

Jr Div Raiganj

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Civil Judge Jr Division, Raiganj	Smt Devjani Bose	30 Oldest suit	Partition Suit - 19/1989	Commissioners Report
			Partition Suit - 102/1993	Commissioners Report
			Other Suit - 78/1997	Hearing of petition
			Title Suit - 179/1997	PH
			Title Suit - 17/1997	SR/AD/Appearence
			Title Suit - 130/1999	Hearing
			Title Suit - 131/1999	PH
			Title Suit - 169/1999	Written Statement
			Title Suit - 63/2002	Steps
			Title Suit -202/2002	Steps
			Title Suit - 49/2003	Report
			Title Suit - 93/2003	Report
			Title Suit - 91/2004	Report
			Partition Suit - 179/2004	Steps
			Title Suit - 192/2004	Hearing
			Title Suit - 09/2005	PW
			Title Suit - 135/2006	Appearence
			Partition Suit - 146/2006	Report
			Partition Suit - 147/2007	Filing Amended Plaint
			Title Suit -224/2007	Hearing
Title Suit - 24/2008	Steps			
Title Suit - 219/2008	SR/AD/Appearence			
Title Suit - 13/2009	DW			

Jr Div Raiganj

10 Oldest Execution Petition	Other Suit -35/2009	Cross of PW O1
	Title Suit - 100/2009	Show Cause
	Partition Suit - 212/2009	Hearing
	Other Suit - 276/2009	Filing amendd Plaint
	Other Suit - 09/2010	Argument/Further Argument
	Title Suit - 34/2010	Argument/ Futher Argument
	Other Suit – 76/2010	Argument/ Futher Argument
	OC Ex - 02/2008	Execution Report
	OC Ex - 01/2010	Writ
	OC Ex - 02/2012	Writ
	Title Ex -08/2013	Writ
	OC Ex - 09/2013	Writ
	OC Ex-11/2013	Writ
	OC Ex - 01/2014	Writ
	OC Ex - 03/2016	Hearing
OC Ex - 01/2017	Execution Report	
OC Ex - 02/2018	Order	

Jr Div Islampur

Name of the Court	Name of Judicial Officer	Case category	Case details	Stage of pendency
Jr Division Islampur	Sri Kishore Kumar Chakraborty	30 oldest Suit	Title Suit/340/1979	Show Cause
			Title Suit/403/2015	SR/AD/Appearence
			Title Suit/528/2015	Steps
			Title Suit/337/2015	SR/AD/Appearence
			Title Suit/336/2015	Hearing of Petition
			Title Suit/333/2015	Argument / Further Argument
			Title Suit/334/2015	Steps
			Title Suit/404/2015	Steps
			Title Suit/343/2015	Further Evidence
			Title Suit/325/2015	Awaiting Order from Upper Court
			Title Suit/326/2015	Awaiting Report
			Title Suit/40/2017	Hearing of Petition
			Title Suit/9/1993	Awaiting Order from Upper Court
			Title Suit/324/2015	Show Cause
			Title Suit/485/2015	Argument / Further Argument
			Title Suit/92/1994	SR/AD/Appearence
			Other Suit/152/2015	Hearing of Petition
			Title Suit/406/2015	Written Statement
			Title Suit/318/2015	Hearing of Petition
			Other Suit/147/2015	SR/AD/Appearence
			Title Suit/321/2015	SR/AD/Appearence
			Title Suit/5/1997	Steps
			Other Suit/149/2015	Hearing of Petition
			Title Suit/322/2015	SR/AD/Appearence
			Title Suit/35/2017	P.H
			Title Suit/323/2015	Steps
			P.s./5/2015	Argument / Further Argument
			Title Suit/341/2015	Hearing of Petition
			Title Suit/330/2015	Hearing of Petition
			Title Suit/331/2015	Argument / Further Argument
		10 oldest Execution Petition	Title Execution/27/2015	Awaiting Order from Upper Court
			Civil Execution/6/1999	Awaiting Order from Upper Court
			Title Execution/29/2015	Show Cause
Title Execution/21/2015	SR/AD/Appearence			
O.C. Exe./3/2006	Awaiting Report			
Title Execution/11/2015	Hearing			
Civil Execution/2/2008	Hearing of Petition			
Title Execution/6/2015	Hearing of Petition			
Title Execution/1/2015	Hearing			
Title Execution/4/2015	Hearing			

Addl Jm Raiganj

Name of the Court Name of Judicial Officer

Civil Judge Jr.
Div.-cum-
Addl. Jm,
Raiganj

Smt Monalisa
Mondal

Case category	Case details	Stage of pendency
GR	Gr Case/185/1996	Awaiting Order from Upper Court
	Gr Case/539/1999	E.R of W.A and Production
	Gr Case/706/1999	Executionof W.A/WPA
	Gr Case/738/1999	Appearence
	Gr Case/1864/2016	E.R OF W.A AND APPEARANCE
	Gr Case/262/2001	Evidence
	Gr Case/669/2001	Appearence and Charge
	Gr Case/287/2002	E.R OF W.A AND APPEARANCE
	Gr Case/321/2002	Appearence and Charge
	Gr Case/1058/2016	Evidence
	Gr Case/1956/2016	Executionof W.A/WPA
	Gr Case/1335/2016	Executionof W.A/WPA
	Gr Case/1195/2016	E.R OF W.A AND APPEARANCE
	Gr Case/962/2016	Executionof W.A/WPA
	Gr Case/1934/2016	Executionof W.A/WPA
	Gr Case/1444/2016	Executionof W.A/WPA
	Gr Case/1873/2016	Executionof W.A/WPA
	Gr Case/1964/2016	Executionof W.A/WPA
	Gr Case/1275/2016	E.R OF W.A AND APPEARANCE
	Gr Case/1992/2016	Evidence
	Gr Case/1875/2016	Executionof W.A/WPA
	Gr Case/1428/2016	Appearence and Charge
	Gr Case/1268/2016	Executionof W.A/WPA
	Gr Case/1330/2016	Appearence and Charge
	Gr Case/1137/2016	Evidence
	Gr Case/1334/2016	Evidence
	Gr Case/1944/2016	Executionof W.A/WPA
	Gr Case/1986/2016	E.R OF W.A AND APPEARANCE
	Gr Case/1818/2016	Executionof W.A/WPA
	Gr Case/1867/2016	Executionof W.A/WPA
	Gr Case/1123/2016	Executionof W.A/WPA
	Gr Case/1820/2016	Evidence
	Gr Case/1148/2016	E.R OF W.A AND APPEARANCE
	Gr Case/1276/2016	Appearence and Charge
	Gr Case/1800/2016	Executionof W.A/WPA
	Gr Case/1013/2016	ER of WA and Death Report

Addl Jm Raiganj

	Gr Case/1877/2016	Executionof W.A/WPA
	Gr Case/1952/2016	Executionof W.A/WPA
Misc Execution	Misc. Execution Case/49/2016	Executionof W.A/WPA
	Misc. Execution Case/84/2016	Executionof W.A/WPA
	Misc. Execution Case/86/2016	Payment/Further Payment
	Misc. Execution Case/108/2016	Payment/Further Payment
	Misc. Execution Case/61/2016	E.R OF D.W
	Misc. Execution Case/134/2016	D.W
	Misc. Execution Case/87/2016	Payment/Further Payment
	Misc. Execution Case/82/2016	Executionof W.A/WPA
	Misc. Execution Case/83/2016	Executionof W.A/WPA
Misc Case	Misc Case/159/2014	Cross
Suit	Other Suit/12/1988	REPORT
	Other Suit/515/2014	Awaiting Order from Upper Court
	Title Suit/583/2014	Argument / Further Argument
	Other Suit/519/2014	Argument / Further Argument
	Title Suit/576/2014	Order
	Title Suit/590/2014	REPORT
	Title Suit/581/2014	Written Statement
	Partition Suit/499/2014	Hearing of Petition
	Title Suit/274/2014	Hearing of Petition
	Misc Case/159/2014	CROSS
	Title Suit/270/2014	Argument / Further Argument
	Title Suit/292/2014	EXPARTE HEARING